ANNOUNCEMENT RE. REGISTRATION OF SHRI SYED HUSSAIN, M. P.

MR. DEPUTY CHAIRMAN: I have to inform Members that Shri Syed Hussain, a Member representing the State of Jammu and Kashmir, resigned his seat in the Raiva Sabha with effect from the 5th March, 1974 afternoon,

We shall continue with the discussion on Budget after lunch. the Railway House stands adjourned till 2 P:M.

> The House then adjourned for lunch at fifty-nine minutes past twelve of the clock.

The House reassembled after lunch at five minutes past two fo the clock. Mr. Deputy Chairman in the Chair.

THE BUDGET (RAILWAYS) 1974-75

(General Discussion)-continued

SHRI KALYAN ROY (West Bengal): Sir, there are quite a few very important Ministries like the Ministry of Heavy Industry, Ministry of Transport, Ministry of Shipping. They make mistakes, commit errors, even commit blunders. But when you criticise them they listen sometimes. And sometimes they do take action in order to rectify their mistakes. But as for the Railways, their failure is collosal. They have developed an utter allergic attitude to all sorts of criticisms. The attitude is an attitude of utter arrogance, an intolerant attitude. It is like a closed book. The whole Railway Administration, Railway Board to down below is entirely mobilised to cover up failures; instead of exposing corruption they camouflage their blunders. As a result body is satisfied. Are the working class, whose number is about two million, satisfied? No. What about passengers? they satisfied? No. What about those who entirely depend on Railways to transport their commodities and goods? Are they satisfied? No. Then whom are you satisfying; Mr. Qureshi, except perhaps you are gons by the Railways. This was in 1970.

satisfying the Railway Board and the Rail-Board is satisfying you? There atmosphere of utter disgust. know that nothing can be done with the Railway Administration. It is a kind of colonial legacy which would not tolerate any improvement, and, therefore, it is no wonder that the Prime Minister on 28th of February in this very House had to say:-

"The main handicaps which remain still were power shortage and the problems of transport".

And the problem of transport, Mr. Qureshi, is entirely a problem created by you, the top officials, on your attitude towards criticism.

Sir, Mr. L. N. Mishra, in relation to wagon supply, because that is being dehated again and again, stated:-

"It was anticipated in the Budget estimates that coal movement would reach 71 million tonnes. Actually only 61 million tonnes are expected to be moved, partly due to non-availability of coal for loading at established rail heads partly due to the staff not putting in their best efforts because of agitational approach".

So the House has to accept this new phenomenon about the shortage of wagon supply to coal belts that it is due to noncooperation from the staff, due to coal not being available at the siding. you ever imagine of such masterly distortions, such deliberate, if I may be permitted to say so, lie repeatedly used again and again? When was there smooth in this country? supply of wagons In this House, again and again this question has been raised. May I point out to the Calling Attention moved by me on December, 14, 1970 calling the attention of the Minister of Railways to the threatened closure of a large number of coal mines as a result of huge accumulation of pithead stocks due to non-supply of wa[Shri Kalyan Roy]
Mr. Gulzari Lal Nanda was then the Raiiway Minister. What was the reply at that time? There was no question of agitation by the railways workers.

There was no question of violent attitude of the mobs. The reply was-and I quote---"High incidence of thefts overhead cables of electric trains, telecommunication cables; etc." Then he said, "I have set up a joint committee consisting of Deputy Chief Operating Superintendents of the two Railways concerned, a representative of the Ministry of Railways and a representative of the coal industry, the committee would be meeting on alternate days and report to the Minister". Calling-Attention particular Qureshi, I think, was there. I made a blatant attack and I quote, "I am making the charge that there is inefficiency, bungling, corruption and nepotism in your Department". This was the condition 1970. Did the condition improve after that? No. In 1971 there was another Calling-Attention in the name of Mr. M. K. Mohta, calling the attention of the Minister of Railways to the reported difficulties experienced by the iron and manganese ore industries due to continued short supply of railway wagons. Here there was no overhead cable theft. Here what was the reason put up? I am quoting the reply given by Mr. Qureshi. This was discussed on January 14, 1971. Mr. Qureshi said, "Unless the law and order situation was improved and the anti-social activities affecting adversely the railway operation were curbed with a heavy hand, it would not be possible to bring the railway working to normalcy". In 1970 it was overhead cable thefts; in 1971 the law order situation; in 1972 Bangla Desh. What about 1974? This is a permanent feature. This is a permanent disease. This is nothing new. Only you are trying to shift the blame. Today it is the railway staff; yesterday violent mobs; thieves stealing everything from the railways; so, these are the people responsible. But the problem remains; the shortage remains and is becoming acute. What do we find today? On

25th February 1974 I put a question, and what did Mr. Qureshi say in reply? asked: What was the number of wagons supplied and loaded from different coalfields during 1972 and 1973 Mr. Qureshi said, "Bengal, Bihar supply was 5,736 in 1972 per day; it has dropped in 1973 to 5,307". So, it is affecting all the coal belts. I am now quoting from a bulletin published by the Coal-Mines Authority of India under Mr. Malaviya. This is the edition of January 1974, No. 3, volume I. What have they to say? "The despatches by rail have not been keeping pace with increasing production. The two Railways catering to the eastern division have not been able to achieve their commitments of 2000 wagons per day on the Eastern Railway and 300 wagons per day on the South-Eastern Railway. The eastern division needs in average daily supply of wagons on the Eastern Railway and 300 wagons on the South-Eastern Railway. The gap would be about 1000 wagons a day". So the problem continues; the problem deepens; the problem is intensified. And no action is taken at all. .And what is the reason? And before I go to the reason, I have read out what Nandaji said "I have set up a special committee . . ." and so on. Now I would like to know whether that committee is alive or dead, because Mr. Pai, ex-Minister of Mines and Steel, said on 11th October 1973what is his remedy?—admitted the shortage, non-supply of wagons, accumulation coal, etc. What does he say? I quoting it. Mr. Pai said, "I have constituted a high-level standing committee which meets every month to review the progress of supply of coke and coal. The highlevel committee has already had two meetings at which both the Railway Minister and I were present". What happened to that high-level committee set up by Nanda-

And what about this Committee? When was it set up? How many high-level committees are there? Is it not a bluff? Is it not a misleading statement given again and again since 1969 when I entered this

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Budget (Railways) House, till today? The same lines are repagain and

again. Why is it so? Why are you so much afraid to come out with the truth? It is this that hurts me and I think it hurts Shri Qureshi also un less he has also joined the gang. They have a stake in the scarcity. They could profit by that. This has been said again and again in both the Houses. Shortage of wagons leads to scramble for wagons. Scramble for wagons leads to corruption in the Department. It is there everywhere. This was said on 1970 and that remains unchallenged till today. Not only in 1970. but I am drawing the attention of Qureshi to the question which I asked on 31st May, 1971 and to the answer he had given to that question. The question was:

- (a) Whether the Government received complaints about corruption in the Railway offices at Calcutta, Dhanbad and Asansol in the distribution of wagons to coal mines; and
- (b) Whether the Government propos es to inquire into the allegations through C.B.I.

This was in 1971. The answer to this was given by Shri Qureshi who said:

"Specific complaints of corruption and commission of mal-practices will always be looked into and appropriate action if necessary enlisting the co-operation of the Central Bureau of Investigations".

I now ask you. Have you done it in one case? So far has one such case of corruption been brought to your notice? have you sought the help of C.B.I.? What has been the role of C.B.I. in this? There is no reply. So, the conclusion is inevitable that everybody from the Board down to the General Manager whether he is sitting in Dhanbad, or in Calcutta or in New Delhi, is getting money in an illegal manner. This money is paid in order to sabotage the economy of the country and to create accumulation coal at pitheads the result of which is fire

and burning of coal every day, accumulation of pig iron at Durgapur, Bhilai and Rourkela and lack of dolomite, lime stone and coke. Consumers are scraping every inch of the ground in order to get coal whereas on the other hand fire brigades are called to pour water on fire which burning coal. Is it so simple, Mr. Qureshi? I am only repeatedly drawing your attention to what you have said here in this House.

This is Indian Railways-Central Facts--Major Problems, February 1973. in this book, in paragraph 8, Shri L. N. Mishra has stated this. I am quoting him:

"The supply of wagons against registered demands for indents is made in the order of date of registration priority of traffic according to preferential traffic schedule. Not infrequently it is found that the registrations for wagons are fictitious".

This was in 1973. But what do you see in 1974? The same thing. Page number is the same. Paragraph number the same. Paragraph itself is the same. All the lines, except this line about fictitious registrations, are the same. Only this line has been eliminated. How many fictitious indents are there? How many have come to your notice? Has anybody been penalised? If not, what was the necessity for eliminating this line? Is the problem over? I say, it has been deliberately eliminated to mislead the Parliament and •to mislead the House and to help the corrupt officers. This situation did not creep in yesterday. It was continuing for the last 20 years.

Sir. the second point of mine the question of dieselisation. Sir. this country's economy has been demaged beyond repair by steady dieselisation. I would like to quote here from my speech which I made on the 11th March, 1970, on the Railway Budget. Nandaji was the Railway Minister then. I had stated as follows:

"If there has been a greatest treachery or betrayal in this country, then it has

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been done in relation to the dieselisation in the railways by all the Railway Ministers, starting with the greatest American lobbyist, Shi S. K. Patil, whose right place is in the Syndicate. His policy has been followed by Shri Ram Subhag Singh. Dieselisation in the railways is the most dishonest and most unholy and the most corrupt deal in the country negotiated by the Railway Board and the oil lobbyists who want to tie our country's economy to the Americans."

Sir, this is what I stated in 1970. Not only this. At that time, the mine owners were the owners of coal which was in the private sector. I had quoted at that time what the colliery Owners' Association had to say. They had said this:

"The share of oil that is imported has also increased disproportionately during the last twenty years and nearly an amount of Rs. 1,500 crores has been spent on the import of oil."

So, Sir. I wanted to hold it up and I wanted to stop, to scrap, this dieselisation. But what did Nandaji say? In supporting the measure of dieselisation, Nandaji said that they were getting about Rs. 168 crores from the World Bank and that our country would be strengthened by dieselisation and that dieselisation has so many advantages and that there is a great demand for dieselisation and so on. But he also admitted that the consumption of coal was progressively dwindling and declining.

Sir. this question has been raised in the House again and again. The Minister of Mines had given a reply which I am quoting:

"We have drawn the attention of the Railway Minister to the question of reviewing the process of dieselisation. But the answer is in the negative."

So, Sir, this dieselisation continued and continued in a reckless manner and the Report has correctly pointed at and clearly stated that while in 1973, the cost of dieselisation went up by 130 per cent, in 1974,

as also indicated by the Minister in the Budget Speech the cost of dieselisation has gone up by 156 per cent. On the other hand, what do we find, Sir? We find that while in 1973, according to Shri L. N. Mishra, 51 per cent of freight traffic was moved by diesel traction, in 1974, the diesel traction has gone up to 52 per cent and the share of electric and steam locos is steadly and continously going And, Sir, who is going to pay for the cost of dieselisation? Not Mr. Qureshi, not the Railway Board Members and not the rich people who live in the Ashoka and Oberoi Hotels. But the cost of dieselisation has to be met by the unemployed youth who go by these trains and use these trains while going in search of jobs, by the mine workers, by the textile workers, by the landless labourers and by the coolies and so on. For this dieselisation which was dictated by the Americans and swallowed by Mr. Patil and others, now we have to pay the price and the workers have to pay the price. Are you going to review it now? What have you stated in thisconnection? What have you said? Sir, what is the reply of Shri L. N. Mishra and Mr. Qureshi? I have quoted their replies in the Parliament and they have given the reply that dieselisation will continue and that there is no question of reviewing the case of dieselisation. Now, Sir, the people have become wiser. I am quoting page 24 where Mr. Qureshi and Mr. L. N. Mishra have said: "Pace of electrification is, therefore, being accelerated and large-scale use of diesel traction is not proposed." Why is it not proposed? When have you found that the reckless dieselisation has hurt the economy at the hands of Americans and big oil monopolists? When we pointed out in 1969, 1970 and 1971 you laughed at us, you mocked at us, sneared at us and now, do you accept it that what we pointed out at that time was in the country's interest, in the interest of the national economy. You were the saboteurs, not me. If anybody has sabotaged the railway administration, if anybody has sabotaged the railway economy, it is your advisors. Would you make an enquiry as to how this dieselisation took

It is so reckless. In 1951 there were 7 diesel engines, now the rate has gone to over 200 or 300 and the only plant in Chittaranjan Locomotive which was broadgauge producing for the closed down, scuttled. loco has been The American components of diesel the started flooding market engines and everybody knows Mr. Khandewal, the ex-Chairman of the Railway Board, went to Washington D.C. and had a nice time, the next Railway Board Chairman went to Washington and had a nice time and still the next Railway Board Chairman went to Washington and had a nice time. whose cost? At the cost of the country's economy. Now you say: Oh third-class passengers, pay more, pay 50 paise platform ticket; otherwise you will not be allowed to go to the station even though your mother may be sick, your wife may be sick or your son may be sick; you will have to pay 50 paise through your pose. This is the price we are paying for the faulty, defective and corrupt plan which the Railway Board and others implemented What answer have you in the country. got? If the earlier answer was correct, is the present answer wrong? If the present answer is correct, was the earlier answer wrong? Both cannot be correct at the same time. The decision of dieselisation itself was wrong from the very beginning which we, the Communist Party, pointed You have to scrap it, even now there is time because 20 per cent of the petrol is being consumed by the Railways. Please curtail it, control it, scrap dieselisation; even now there is time. Otherwise this country's economy will be in a mess. Next year we will have to pay hundred times more for petrol. You will have to pay for importing oil and for importing diesel. Sir, the point is that dieselisation was anti-national. There should be a real probe, how this was smuggled in the Railway Board and in the national economy.

My third point. Sir, is about this most unruly turbulent workers! According to Mr. Qureshi and Mr. L. N. Mishra, for everything, for every bottleneck, for every

delay, for every accident they are responsible. What can I do? These unruly 2 million workers are there and poor Qureshi and L. N. Mishra cannot control them. If they are so tribulent, if they are so non-cooperative, naturally, the House knows that productivity will down. But see what Mr. L. N. Mishra has to say about the productivity of the Indian Railway worker. Sir, I quote what has been placed before us by Shri L. N. Mishra. On page 47, under 'Labour Productivity', he has said: Productivity of staff can be gauged by the number of traffic units moved per employee on the open The figures are given below for selected years since the commencement of the Plan. What was the productivity in 1951? It was 122 traffic units in thousands moved per employee on the open line. 122 in 1951 and what is it now in 1973? It is 200. This is productivity. From 122 in 1951 it has shot up to 200 in 1973 and what is the role of organised labour ? It is given in paragraph 43: It is gratifying to note. I am quoting, that with the cooperation of organised labour the expectations of productivity in his regard have been largely realised. If that is so, can the unruly workers, the disobedient and unorganised workers give this productivity? Whether in Jamalpur or in Kachrapara, according to your book which contain the throughts of Mr. L. N. Mishra and the Railway Board, the productivity has risen steadily, continuously both operating and workeshops. Then who is to be blamed? Have you taken the productivity of the Chairman of the Railway or the Members of the Railway Board or the Central Managers of the Southern or Northern Railway? you please give us the figures of their productivity from 1951 to 1973? Would their productivity match with the productivity of the workers? You would not dare to put it on the Table of the House. They may be more productive in drinking good imported whisky. But Mr. Qureshi, know much better than I do that their productivity in running the Railways is nil What action are you going to take? What is your attitude to the labour when their

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productivity is going up? You have admitted that the organised labour is giving full co-operation. I find that a large number of employees have been transferred to distant places for participating in trade union work or demonstrations or meetings. been victimised. Hundreds of them have There has been no study about the particular work done by a Railway worker and it leads to discontent in every category. Then there are more than 3 lakh casual workers. Some of them have worked for 20 to 25 years and still today they are paid on daily Still today they can be thrown out without paying them even a single naya paisa. Still today the judgment the Bombay High Court that minimum has to be paid to the daily-rated casual labour has not been implemented by the Railway Board themselves. On the hand, you are getting productivity out of him. But what are you returning? There are 3 lakh casual workers, no facilities, victimisation, arrests, shooting, boosting up of the puppet unions and even refusal to implement the decision of the High Court. These are the two . sides. Would you blame the workers for getting Would you stop the people agitated? from holding you responsible for the discontenment of the workers? What answer have you got ? I am not manufacturing This is your book. the statistics. have to answer them yourself.

Then, Sir, my last point is about the protection in the Railways. I asked a question on 25th February, 1974-Unstarred Question No. 197. I wanted to know whether the cases of robberies, lootings and thefts have sharply increased in 1973 in comparison to 1972. The reply was given by Shri Mohd. Qureshi. What does In 1972, there were 36 cases of robbery. It went up to 61 in 1973. There were 22 cases of looting in 1972 and it increased to 37 in 1973. What a wonderful achievement of the Railway Protection Robbery is going Force, Mr. Qureshi? up, looting is going up, corruption is going up and he expects the public to accept overcrowding and filthy conditions, horrible Qureshi, do you think at all that you can

rotten food which is being served and he expects the workers to accept this casual labour as something written on his fore-He wants the Mines Ministry and the Steel Ministry accept the blame for accumulation of coal. This is the performance of these two gaint Ministers. (Time Bell Rings).

Before, I sit down, I would like to say only two words about another project which they have undertaken since 1972, i.e. the Calcutta Metropolitan Transmatchport Project. What is the progress? On 4th March, 1974, I asked a question My question was: "What is about it. the up-to-date progress of the construction of the tube railways in Calcutta and when the work is expected to be completed?" Mr. Mohd. Shafi Qureshi replied, "The overall up-to-date progress of construction work of Dum Dum Tollygunj Rapid Transit line is 3.5 per cent and the work is scheduled to be completed by the end of 1979." It is not even a fraction of the work, Mr. Qureshi. As a matter of fact, I think he is so ashamed of it that he would not even touch this point. M.T.P. is in a mass. The 'Amrit Bazar Patrika' of 26th December, 1973, pointed out, and I am quoting, "It now seems that the State Government is hesitant to implement the proposal to remove tram tracks from Shibpore Road as it would political reaction." Neither adverse money which is required for it is available nor does the State Government led by our able, popular Chief Sidhartha Minister, Shankar Ray, whom we find more in Delhi than in Calcutta, take any responsibility to see that the roads are made available to the MTP. The result is, in between this, I only find one man who is benefited. He is Mr. Bolanath Sen, the Minister in charge of underground transportation in West Bengal. His T.A. bill has come to Rs. 5 lakhs. He is the only man profiting out of it, and some officers who go to Calcutta every week-end because they are found in the race course there. So, Sir, M.T.P. is finished.

After going through these reports, Mr.

expect to get any support either from the working class, who support you no more. or the passengers or those who have to depend on railways to transport their goods?

MR. DEPUTY CHAIRMAN: Shrimati Sumitra G. Kulkarni-not here. Shri Nageshwar Prasad Shahi-not here. Shrimati Sushila Shanker Adivarekar.

SHRIMATI SUSHILA SHANKAR ADI-VAREKAR (Maharashtra); Mr. Deputy Chairman, Sir, I rise to welcome the Railway Budget presented by the hon. Railway Minister. Sir, as I am not any authority on Railways, I would just like to give my reaction as a layman.

Sir, the first impression that one has is that the budget has the same familiar Railway pattern of work. It just does carry any more stimuli to the improvement in any quarter-be it staff efficiency, operating efficiency, modernization, increase of goods and passenger traffic, labour relations or even survey work.

The Railway budget also has a far reaching effect on the common man. For it is the common man to whom the Railways are more vital and it is he who derives the maximum benefit out of the Railways. So, any rise in fares or freight brings a pressure on the domestic budget of a common man. This year, the budget also has proposals to have a considerable rise in passenger fares and freight charges. Even after this rise, the loss is almost of Rs. 53 crores with another shortfall of Rs. 63.25 The Railway Minister, Sir, very correctly narrated the unexpected incidents that occurred during the current year, specially his stress on staff indiscipline, impact of the Pav Commission's recommendations, the prevailing economic situation in the country, the law and order situation, which also affected the Railways' economics. But, Sir, the fact remains that the Railways have to play a very crucial and effective role with added responsibility in the present oil crisis situation. This oil

to the coal, which is another huge natural wealth of our country. It has to be transported from one place to other. So, it is absolutely necessary to avoid the blocking of rates and wagons lying idle without being unloaded. A new loading system to save time should be introduced. And the same will be true in lifting other essential commodities like steel, cement, petroleum products, etc. Sir, this is really a paradoxical situation-one side non-availability of wagons and on the other side, not enough traffic. We have to take all precautions. There should not be any steep decline in the traffic so that it could effect the anticipated revenues of the Railways. Some measures in a firm and determined will have to be taken to solve these existing problems which are acquiring new dimensions. Sir, better efficiency will no doubt help to accrue more revenues. In Report of the Administrative Commission on Railways, a number recommendations were suggested fields of Railway activities. Why are we so slow in implementing them when it is in the interest of the Railways functioning? Another point, Sir, is that we recover a very negligible amount as compared to the huge amount of goods stolen. Also the amount that the Railways had to pass as compensation for the loss, damage and theft of goods in transit is unbelievable. The R.P.F. should be made more alert so as to win back the confidence of the people that the goods despatched by Railways will safely reach their destination.

The Railways should design different types of wagons for livestock and other goods. If the wagons used for livestock are not proporly cleaned they cannot be used for the purpose of carriage of any other goods as those articles are likely to get damaged and spoiled. The proverbial slow movement of the goods trains should also be speeded up.

There will be another huge saving if the procedure of procuring stock and disposing it of is thoroughly streamlined and simplified and if an attempt is made to manufaccrisis has now forced us to revert back ture some of the articles here, which we

[Shrimati Sushila Shankar Adivarekar] are now importing, it can result in the saving of some foreign exchange.

Budget (Railways)

Then, there are some honest grievances of the passengers in regard to the facilities and amenities offered to the 3rd class travellers. The expenditure on Railway users' amenities is increasing progressively but not the amenities. I hope the Ministry will see to it that not only the travel but waiting is also made comfortable.

The most encouraging thing in the Budget is the exemption given to the foodgrains movement and along with that to fruit, vegetables and milk.

The continuation of travel concession to students, athletes, teachers, farmers, etc. is another good consideration. I would like to suggest to add one more category of which I don't know whether it exists or not, and that is Nurses. It is one of our very noble professions but still their payscales are considerably low. A small travel concession will mean a great thing to them.

It is also very commendable that a thought for the educated unemployed youth finds a place.

The scheme of bookstalls on stations where there are no bookstalls at present, means that these places are very far away from the cities. Sir, how can these places form co-operative societies? The response is bound to be poor. The Ministry should make some fresh thinking on this subject.

In the same way, it is a well-deserved consideration for the R.P.F. personnel to revise their pay-scales and service conditions. But let me congratulate the Minister more for noticing the rotten uniforms of the R.P.F. I hope the new design will be such as to give them an impressive look and more moral boosting to enable them to discharge their duties efficiently.

The modest demand of the Railways for increased production of diesel traction or electrification should be considered in the Fifth Plan because we just can't afford to

jeopardize our country's most vital backbone—our transport line.

Sir, the commencement of work at Calcutta after undertaking many years of study appraisal and execution of Metropolitan Transport project is worth mentioning. But, I don't know when Bombay will be fortunate to have this benefit.

I would just like to draw the kind attention of the Minister to the miserable plight of the lakhs of commuters travelling daily by the sub-urban trains-and traffic is ever on the increase. always a demand for more trains and this is met by the same answer that more rakes are not available. Rapid rail transit system should be seriously considered to relieve the hardships of the commuters. Fast trains with few stoppages for long distances and slow trains with more stoppages for short distances should be introduced along with the re-scheduling of the time-table. Few new rakes should be made available or old but serviceable rakes could be spared for further use. The frequent cancellation of trains is almost a daily feature which also adds to the difficulties of the commuters. It is the most welcome thing that the rates of the season passes are not increased and these pass-holders have been spared.

And, last but not the least, Sir, the raising of the platform tickets to 50 paise is indeed too much. Why deprive a family joy of a common man when they all go to the station to see him off?

I am sure, Sir, the Minister is in no mood to bring the platform ticket rates at par with the airport entry pass.

Sir, the Railways are the largest public undertaking though supposed to be commercial, they are meant for the benefit of the common man. If some sincere effort is made to really improve the working and guard the pitfalls, it will save large revenues of the Railways and at every budget the people need not be afraid to face a rise in fares and freights.

Sir, with these words I welcome and support the Budget.

श्री पंढरोनाथ सीतारामजी पाटिल (महाराष्ट्र): उपसभापित जी, इम मदन के समाने रेलवे मंत्री महोदय ने दिनांक 27 को ग्रगले साल का रेलवें का ग्राय-व्यय का बजट रखा था ग्रीर ग्राज हम उस पर विचार कर रहे हैं। इस बजट में जो ग्राय-व्यय का व्यौरा दिया गया है, उसके विवरण में मैं नहीं जाना चाहता हूं क्योंकि वह तो सबके सामने है। ग्रगले साल कुल ग्रामदनी 1427 करोड़ 15 लाख रुपया ग्रांकी गई है ग्रीर कुल खर्च 1298 करोड़ 98 लाख रुपया होगा ग्रीर इस तरह से ग्राय-व्यय के बाद ग्रगले साल के ग्रंत में सरकार को 128 करोड़ 58 लाख रुपयों की बचत होगी। यह बचत जो हम बजट में देखते है, वह सबको मालूम है कि टैक्स बढाने में यह बचत का बजट हो गया है।

8-10 साल पूर्व मे हम यह देखते थे श्रौर समाचार पत्नों में भी पढ़ते थे कि रेलवे को हर साल करोड़ो रुपये का मुनाफा होता था श्रौर उसको टैक्स लगाने की जरूरत नहीं पड़ती थी। लेकिन श्रव रेलवे विभाग में इस तरह का वातावरण श्रा गया है कि हमारे सामने हर सात घाटे का बजट श्रा जाता है। तो मैं यह निवेदन करना चाहता हू कि सरकार को इस स्थिति का कोई इलाज ढूंढना चाहिये जिससे रेलवे को घाटा न रहे श्रिप्तु सदैव लाभ होता रहे।

हमारे देश की ग्रामदनी को बढ़ाने मे रेलवे विभाग का सब से बड़ा हाथ रहता है। ग्राज हमें देश का विकास करना है ग्रीर इस विकास में रेलवे को हर तरह से मदद करनी है। इसलिए में मंत्री महोदय से यह निवेदन करना चाहता हू कि रेलवे की ग्रामदनी ग्रीर उसमें सुधार लाने के लिये कोई उपाय सोचना चाहिए।

मैं एक बात के लिए मत्री महोदय को धन्यबाद देना चाहता हू और वह यह कि उन्होंने ग्रनाज के लाने लेजाने पर कोई नयाटैक्स नहीं बढ़ाया है। इसी तरह से उन्होंने मध्जी और फलो के लाने ले

जाने पर भी किसी प्रकार का कोई नया टैक्स नहीं लगाया है। इसकी वजह से गरीबों को फायदा होगा।

मैं मंत्री महोदय से नम्प्रता पूर्वक विनती करना चाहता हं कि उन्होंने तीमरे दर्जे का जो थोड़ा सा किराया बढाया है, उसे उन्हे हटा देना चाहिए क्योंकि यह जो किराये का भार बढ़ाया है वह इस देश के गरीब जनता के ऊपर पड़ता है। इसके साथ ही साथ में उनसे यह भी निवेदन करुंगा कि तीसरे दर्ज के यात्री जब यात्रा करते है तो उन्हें स्टेशनों मे ठहरने के लिए कोई ग्रच्छा मा प्रबन्ध नहीं दिखलाई देता है । स्टेशनों में धर्मणालाएं हर जगह पर नहीं है। इसलिए मै यह मुचित करूंगा कि हर स्टेशन मे तीसरे दर्जे के यानियों को रात में ठहरने के लिए धर्मणालाए बनाई जानी चाहिए। इसी तरह से हर स्टेशन मे पीने के पानी का भी प्रबन्ध किया जाना चाहिए । लाइट ग्रीर साफ-सफाई का भी प्रवन्ध किया जाना चाहिए ताकि गरीब यात्री रात को ग्राराम के माथ वहा पर ठहर मके।

यह जो बजट हमारे सामने रखा गया है ग्रीर इसमें जो सामान के लाने ले जाने का किराया वहा दिया गया है, उसका परिणाम में बाजार में वस्तुग्रों के दाम भी बढ़ने लग गये हैं। ग्राज हम देखते हैं कि कपड़ा, तेल, कोयला, ग्रीर दूसरी चीजों के दीम बह गये हैं। देहातों में किसात जिस रसायनिक खाद को खेती में डाला करता है, उसके तथा ग्रीजार ग्रीर दूसरी चीजें जो खेती के पैदावार को बढ़ाने के उपयोग में लानी पड़ती है, उनके दाम गत तीन-चार दिनों में सबा गुना ग्रीर डेह गुना बढ़ गय है इतने टक्स लगाने का देश में यह परिणाम हुन्ना है उसका फल यह भी हो सकता है कि कृषि उत्पादन की ग्रंगर ग्रीवश्यक बस्तुए बराबर उचित दाम में न मिलं, मंहगी मिले तो ग्रनाज के पैदावार पर भी वृरा प्रभाव पड़ सकता है इ

भ्रव कुछ बाते मैं भ्रपने प्रदेश, महाराष्ट्र, के बारे में कहुगा। मेरे प्रदेश में जालना से लेकर खामगाव तक एक हाँड गेज रेलवे लाइन बनाने का प्रयोजन था अप्रेजी राज के जमाने में । 1912-13

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[श्री पठरीनाथ सीतारामजी पाटिल] मे प्रयास की गई इस रेलवे लाइन बनाने की। 1914 का महायुद्ध शुरू हो गया ग्रीर वह काम सरकार ने स्थागित कर दिया । अभ्रेजी सरकार ने 1934-35 में कांशिश की यह रेलवे बनाने की । लेकिन उस समय भी दूसरे महायुद्ध के शुरू होने से, उसे स्थगित करना पडा । उस रास्ते पर प्राथमिक काम रेलवे विभाग ने कर दिया था, जैसे 90 मील के मारे रास्ते पर जमीन का स्वामित्व किमानों से ले लिया था। तब से ग्रब तक वह जमीन वैसी ही पड़ी है ग्रौर किसानों की फसल के काम में नहीं ग्रा रही है। मिट्टी डालने का काम 90 मील के मारे रास्ते पर पूरा कर दिया गया था, रोड़ी भी तोड दी गई थी। 1933-34 में जालना नामक रेलवे स्टेशन पर 6 एकड खेती पर पहाड़ जैसे ऊंच-अंचे देर के रेलवे के मामान का ढेर लगा दिये गये थे ग्रौर खामगाव में रेलवे के कर्म-चारियों, इजीनियर, भ्रोवरिसयर भ्रादि ने डेरा जमाया था । उनके क्वार्टर बनाने के लिए भूमि उसी समय से रेलवे के ग्राधिकार में है। इतना सारा काम उस समय हुआ था। दूसरा महायुद्ध शुरू होने के बाद वह काम पूनः स्थगित करना पड़ा। जितना सरकारी कर्मचारी था इंजीनियरिंग विभाग का उसे मरकार ने वापस बुला लिया। तब से उस रेलवे को बनाने का काम ठप्प पड़ा है। इस क्षेत्र मे ग्रनाज बहुत पैदा होता है ग्रौर सबसे ज्यादा कपास पैदा होती है जो बम्बई के मिलो मे किसानों को शीघ्र भेजनी होती है। इस रेलवें लाइन के काम को सरकार को शीब्राति शीब्र ग्रपने हाथ में लेना चाहिए।

दूमरा मुझाव में यह द्गा कि सी पी रेलवे नाम की विदर्भ में एक नैरों गेज रेलवे है। पहले जमाने में यह किसी अग्रेज कम्पनी को कुछ वर्षों तक टेकेदारी पर दी गई थी वह मुद्दत हो गई है तथापि आ्राज भी वह रेलवे वहां उन्हीं के हाथ में चली आ रही है। वहां बहुत अंधाधुन्धी है। बहुत से स्टेशनों पर इमारत ही नहीं है, कोई टिकट देने वाला नहीं है, कोई टिकट लेने वाला नहीं है। रेलगाड़ी मनमानी आती है, सीटी बजाती है, चली जाती है। वहां कोई पैंमिजर आता है तो

उसको कोई भी सुविधा नहीं है। एक सिर्फ बोर्ड लगा रहता है कि यह फलाना स्टेशन है। वह यात्री वहां से उतरता है उस यात्री को ग्रगर किसी चोर ने पीटा, लूट लिया तो कोई उसे सहारा नही है। इसलिए कम से कम रेलवे के कम से कम एक-दो कर्मचारी ऐसे स्टेशनों पर रखने ही चाहिए । एक ग्रीर ग्रन्य बात यह है कि इस रेलवे की गाड़ियां समय पर नहीं छुटती । मैने पिछली बार भी कहा था कि हमारी सरकार को इस कंपनी को अपने अधिकार मे लेकर स्वयं चलाना चाहिए। अचलपुर से यवतमाल को यह रेलवे चलती है उसके बीच मे दारवा से पुरनद तक जो रेलवे लाइन जुड़ी थी उसे दूसरी लडाई के दौरान ग्रंग्रेज सरकार उखाड़ कर ले गई श्रौर उसने कहा था कि उस समय जब लड़ाई खत्म हो जाएगी तो वापस रेल रास्ता बना देगे। तो स्रभी तक वह रेल नहीं बनी है। उसकी तरफ माननीय मंत्री जी ध्यान रखे क्योंकि जगह-जगह जो पुरानी रेले टूंटी थी सरकार ग्रब उसको बना रही है पांचवीं पंचवर्षीय योजना में।

मनमाड में काचीगुडा तक मीटर गैंज रेल है, उमको ब्रांड गेज बनाना चाहिए। वह योजना सरकार के सामने हैं। मत्नी महोदय ने मुझे पिछले साल चिट्ठी में लिखा था कि सरकार उसको गंभीरता में देख-मोच रही है और उसे पूरा करेगी, लेकिन उसकी ब्रब तक शुरुब्रात नहीं हुई है। उसकी तरफ भी मैं ब्रापका ध्यान ग्राकिंपत करता हूं। ब्राजादी से पहले निजाम का जो राज था अब उस क्षेत्र को उसे मराटावाड़ा कहते हैं, उस इलाके में 5 जिले हैं और वहां एक ही रेल है वह भी मीटर गेज है इस कारण से वह क्षेत्र पिछडा हुग्रा है। उसको जल्दी से जल्दी ब्राड गेज में बदलना चाहिए।

पचौरा नाम का जो स्टेशन है जनगाव के पास वहां से हिंगोली तक एक नई रेल बनाइये जिसकों अजन्ता होकर चलाइये । अजन्ता की गुफा जो हमारे देश मे मौजूद है समार भर मे मुप्रसिद्ध है, वहा अमरीका, जर्मनी, रिशया से पर्यटक आते हैं, अजन्ता तक रेल न होने मे देश-विदेश के पर्यटकों को बड़ी असुविधा होती है । अतः यह रेल लाइन

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पचौरा मे हिगोली तक ग्रंजन्ता होते हुए बननी चाहिए !

कोकण इलाके में अर्थात वस्वई से रन्तागिरी भ्रौर गोवा तक रेल लाइन जोड़ देनी चाहिए ! वह योजना भी सरकार के मामने है परन्तु उस पर ग्रमल नहीं हो रहा है । तो ये नए रेल रास्ते बनाने का मुझाव मैं अपने प्रदेश के लिए श्रापके सामने रखता हूं ।

ग्रब मैं रेलवे के घाटे के कारणों पर थोड़ा बोलता हूं कि रेलवे विभाग में जो नुकमान ग्रा रहा है ग्रीर जो हमारा घाटे का बजट होता है, इमका प्रमुख कारण यह है कि रेलवे के कर्मचारी ढीलढाल में काम करते हैं, उन्हें तत्परता में करना चाहिए । ग्राट या दम घटे जितनी भी इ्यूटी लगे उसमें जितना भी काम होगा वह उनको देश भक्ति में करना चाहिए । ऐसा नहीं होने में रेलवे विभाग में जो नुकमान हो रहा है इसी कारणवण यह घाटे का बजट होता है।

रेलवे मे चोरिया भी होती है, मुझे माफ की जिएगा, बड़ी बड़ी चोरियां होती है। बोगी की बोगियो का मामान गायब हो जाता है। समय पर बोगी खाली नहीं कराई जाती ग्रीर व्यापारी रेलवे ग्राफिसर्स मे मिलते है ग्रीर उनसे मांठ-गांठ करते. है कि इस चीज की कीमत बढ़ने वाली है तो इस बोगी को याई में डला देते हैं, मत छोड़िये, ताकि वस्तुत्रों का कृत्निम ग्रभाव बाजार में हो जाए ग्रौर उन्हे ग्रमुचित लाभ मिल सके दूसरी ग्रौर जरूरतमन्द व्यापारियो को खाली बैंगनों को कृतिम ग्रभाव रेलवे ग्रधिकारियों द्वारा बता दी जाती है इस तरह की धाधली रेलवे में होती है, जिससे रेलवे को घाटा होता है ऐसे ग्रपराधियों को कड़ी सजा देनी चाहिए । इन परिस्थितियों में रेलवे की ग्रामदनी ट्रक वालो की जेब मे जाती है। क्योंकि वे ट्रक वाले व्यापारी के दरवाजे तक मामान जल्द पहुंचा देते है । बम्बई से 400 मील का हमारे यहा फासला है, ऋगर रेलवे से मामान लाते हैं तो उसको 2 हफ्ते लग जाते है, श्रौर टक वाला केवल 2 दिन लेता है इस तरह से रेल से विलम्ब होता है। ग्रतः इसकी गति बढ़ानी चाहिए। तो ये बहुत मे दोप है जो रेलवे विभाग से निकाल देने के लिए ठोस कदम उठाने चाहिए ताकि राष्ट्र के विकास के लिए रेलवे से पर्याप्त धन का लाभ हो सके इतना कहकर मैं अपना भाषण समाप्त करता हू।

3 P.M.

SHRI DWIJENDRALAL SEN GUPTA (West Bengal): It is a matter of great regiet that for the last ten years I have been unsuccessfully pleading the case for the conversion of the Purulia-Kotshilla line into broad gauge. In 1964, in May, when I first came in the Rajya Sabha, I had tabled a short Notice Question. matter was so important that the Short Notice Question was allowed. That was on the question of conversion of the Purulia-Kotshilla line. As at that time the Railway Ministry threatened the closure of the Since then there had been many committees to inquire into the various as pects of this conversion. But in the course of the last 10 years the Government could not come to a decision. I am informed very reliably that the report is in favour of its conversion into broad gauge. Now, the importance of this Purulia-Kotshilla line has increased a hundred times because of the Bokaro Steel Plant coming into commission. From Kotshilla, Bokaro is only a few miles, and there is no question of this line not being economically viable.

Mr. Deputy Chairman, Sir, how do we, Members of Parliament, justify our existence here if our taking up this point over and over again on the floor of the House goes unattended to ? I want a definite and categorical answer from the Minister here as to what they have got to say about this conversion of the Purulia-Kotshilla line into broad gauge and how long they want to wait for taking a decision. In this session of the Rajya Sabha, I had tabled a question with reference to my question in the preceding session. In the preceding session it was the same answer that the report was under consideration. In this session also the reply is the same that the report is under consideration. When Mr. Gulzarilal Nanda was Railway Minister, I had represented to him about this. You

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will remember how many years before I represented to him on this point along with the leaders of the Purulia Lok Sevak Sangh, Shri Arun Ghosh, Shri Bhajahari Mahato, M.P., Lok Sabha and others. He said that he would get the investigation done in six months' time. Six years have passed but nothing has been done. This is the way this Ministry is functioning.

Then there is another very important line where the question of doubling is hanging fire for the last 25 years; it is the doubling of the Bangaon-Sealdah line. After Bangaon Railway Station, the Bangla Desh railway line starts. It is on the border of two countries, India and Bangla We are developing trade relations with Bangla Desh and we need to develop this Bangaon-Sealdah line all the more. It is one way all the time. We are told that from Barasat to Sealdah there doubling of the line but not the portion from Bangaon to Barasat. By this only the local passengers up to Barasat will be benefited but the whole problem will not be solved. Why not the area from Bangaon to Barasat also be covered? The question of the trade relations with Desh will improve by this doubling of the whole line from Sealdah. Besides this. the internal problem of the passengers of the entire area can be solved immediately by doubling of this line. When Sardar Swaran Singh was the Railway Minister, he gave the assurance to the West Bengal Government that in the Third Five Year Plan it would be done. We are now in the Fifth Plan. It is not being done. What is the value of assurances of this Government or the Ministers?

Mr. Deputy Chairman, our Prime Minister, Mrs. Indira Gandhi, on the eve of 1972 elections made a public announcement that there would be reopening of the Howrah-Amta-Howrah-Shiakhala railway line. There was no stipulation at that time, when this public announcement was made, that it would be done by the West Bengal Government, that they would finance or they would supply the technical know-how and all that. She gave the

public to understand that it is going to be done. Whether it is the Centre or the State who does it is her responsibility because there is the same party both at the Centre and in the State. But there is no sign of the project. People now say that n was a big hoax played during an election.

Mr. Deputy Chairman, there is another As you know, the Barrackpore question. belt of Calcutta is the most industrialised area. It is not only an industrial area, it is also a refugee concentrated area. There are stations Sealdah-Ultadanga-Dum Dum Belgharia and so on. There are certain mileage gaps in between all the stations. But the gap between Shamnagar and Kankinara demands one station in between to maintain parity. Hence it was demanded that there should be a railway station at Jagatdal in a place known as Abantipore. There were series of representations. This would remove the difficulties of industrial workers, refugees and the monthly ticket There are five jute mills there. holders. There are two big engineering factories and big rubber industry. The whole area is inhabited by refugees in the right side. Sir, this is a very old demand since the time when Mrs. Renu Chakrabarty was representing the Barrackpore constituency in the Lok Sabha. I have been raising it in the Rajya Sabha for the last several years but nobody is going to pay any heed to it. Can you not start a station there? How much does it cost? The Railway Ministry have decided that however we may cry they would not do it. This is a very sad affair. I do not like to take much time of the House but I would request the Railway Minister not to be so very apathetic to the people's demand because that does not pay any government ultimately.

SHRI KALYAN ROY: Let him settle his own grievances.

SHRI DWIJENDRALAL SEN GUPTA:

ould So far as Calcutta passengers are connical cerned I demanded that there should be
two fast trains from Sealdah to Delhi so

that the entire population of Calcutta may not have to pass through the bottleneck of the Howrah bridge. The tragedy of the whole thing is that the Minister does not know that the worst possible train is the Upper India Express. He wrote a letter to me in reply to my speech here that they have already given one fast train from Sealdah to Delhi, namely, the Upper India Express. Dr. Ram Subhag Singh, former Railway Minister, admitted that that train takes forty hours and is the worst train that leaves from Sealdah. The Deluxe Express, the Rajdhani, the Kalka Mail, these are the fast trains fairly known, and all these start from Howrah. Why, I do not know. On 5th September, 1970 the Privy Purse Bill was lost in the Rajya Sabha. The day before, on the 4th September, 1970, the Rajdhani Express left from Sealdah, and not from Howrah because Howrah station was under flood. If on September, 1970 the Rajdhani Express could leave from Sealdah station, why can it not do it on every occasion? Twice a week the Rajdhani Express leaves How-On these two days why can it not leave from Sealdah instead of from Howrah? Calcutta has about 20-30 lakhs of population. The entire people, just to avail of the fast trains, have to pass through the bottleneck of the Howrah bridge. It can be easily avoided if only a little thought is given to it. I raised this matter in the past also. There was no reply except this false and frivolous reply that Upper India Express is a fast train and that leaves from Sealdah.

And then there is another question. The canital town of every State has a railway station except the capital of West Bengal, Calcutta. We have no Calcutta Station. Let Sealdah Station be renamed as Calcutta Station. It is just a question of renaming. Heaven would not 'have fallen if you renamed it so. People would have known that this is the Calcutta outside Station. If somebody from comes here, unless you tell him that Sealdah is Calcutta Station, he would not know that he has reached Calcutta Station. I know it, fifty years before this Sealdah

Station was known as Calcutta. Let the Minister check it up.

Then comes the question of the Rajdhani Express. In the Rajdhani Express there are five coaches usually barring the first class coach. In every coach there is one coach attendant. This post of coach attendant is a regular post. But the persons working in these posts are not permanent. They are not even on a monthly basis. They are paid daily wages at the rate of Rs. 4.50. Can you imagine a daily wage of Rs. 4.50 nowadays? This is very much less than the wage of Class IV staff? If I am wrong, please correct me. But if I am not wrong, let him agree here and now that on a permanent post, the man working must be permanent and he must be paid monthly emoluments. I am not saying that you should give that man more emoluments as a Class IV gets. But certainly not Rs. 4.50. You have no justification to pay him a pittance of Rs. 4.50. It is a regular post by its very nature. So long as those coaches are there on the Rajdhani Express, the attendants are necessary and they are giving good service. I very often travel by that train. And I find those attendants quite congenial, quite accommodating and efficient. Why should they be made to work at Rs. 4.50 ?

Lastly, so far as the Railway Budget is concerned, the Government has no moral right to increase the railway fare and the railway freight. Train robberies have become rampant. People's lives are not safe; their money is not safe. There is no arrangement for their protection in trains. There is the Railway Protection Force. I do not want to go into detail. yesterday's Congress Parliamentary Party meeting, even the former Railway Minister, Shri Hanumanthaiya said that this Force is worthless and should therefore be scrapped. In spite of this Railway Protection Force, there are losses of railway properties to the tune of several hundreds of crores of rupees. If this wastage is stopped by efficient management and if ticketless travel is stopped, there will be considerable savings and then there is no need for increasing the fares and freight. As a matter of

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fact, by your inefficiency to stop these evils, you are taxing and penalising those who are paying and who travel bona fide by this increase in fares and freight. If you check these evils, you can save money. Even if you cannot be efficient, why should you penalise honest travellers?

In Railways, strikes have become too frequent. Sometimes the locomen are on strike; at other times linesmen are on strike and sometimes the guards are on strike. Why? This means there is something wrong in the administration itself. They should take reasonable view of the workers' demands and settle their grievances across the table without standing on ceremony, so that passengers are not inconvenienced.

श्री कमलनाथ भा (बिहार): उपसभापित जी, हमारे मुल्क की ब्राजादी की णुम्ब्रात देश के बंटवारे से हुई ग्रीर ऐसा महसूस होता है कि ज्यों ज्यों आजादी बढ़ी श्रीर दिन व्यतीत हुए, त्यों त्यों यहां पर अधिकार ग्रीर कर्त्तव्य का भी बंटवारा हुग्रा। अधिकार का जितना हिस्सा है वह तो सब विरोधी दल के पास पहुंच गया और कर्त्तव्य का जितना हिस्सा है वह सत्तावारी दल के लोगों के जिम्मे रह गया। जितने कर्त्तव्य है, वे तो सब हमारे हैं ग्रीर जितने ग्रिधकार हैं, वे सब विरोधी दल के लोगों के है।

श्री जगदम्बी प्रसाद यःदव (बिहार) : इसीलिए तो रेलवे की प्रगति रुक गई है ।

श्री कमलनाथ का : हमारे यहां एक कहावत है जो इम प्रकार से हैं : Every right has a corresponding duty. हमारे विरोधी दल के माननीय सदस्य इस बात को नजर-अन्दाज करते हैं । रेलवे के प्रशासन में अन्य विभागों के तरह खामियां और बुटियां है और उनकी स्रोर सदन का ध्यान आकृष्ट किया जाना चाहिए और यह प्रत्येक माननीय सदस्य का फर्ज है । लेकिन रेलवे ने इम विकासशील देश की जनता की प्रगति में जो भाग लिया है, संकट की घड़ी में रेलवे ने जो देश की सेवा की है, उसको

नजर-म्रन्दाज करना सत्य पर पर्दा डालना है । क्या यह बात सही नहीं है कि रेलवे को तीन-तीन और चार-चार युद्धों का सामना नहीं करना पड़ा । उस समय उमने देण की सेनाम्रों के लिए जिस तरह से साज-मामान और रमद चुस्ती और तेजी के माथ पहुंचाया, क्या वह एक म्रनुपम चीज नहीं थीं । उस समय रेलवे ने म्रपने कर्त्तंच्य को बहुत ही सुन्दरता में निभाया और म्रगर न निभाती तो म्राज देश की परिस्थित दूसरी ही होती और भ्राप उसका म्रन्दाजा भी नहीं कर सकते ।

हमारे देश मे बाढ़ ग्रौर सूखा एक परमानेंट फीचर हो गया है। गत वर्ष ही ग्राठ-ग्राठ सुबो मे भंयकर सूखा ग्रौर बाढ़ चलता रहा ग्रौर देश में स्रकाल जैसी स्थिति पैदा हो गई । लेकिन क्या कोई माननीय सदस्य कह सकता है कि जिस तरह से 1943 में बंगाल में भयंकर ग्रकाल पडा था, जहा पर 30 लाख ग्रादमी ग्रन्न के दाने के लिए तड़प तडप कर मर गये थे, क्या किमी सूबे मे इन वर्षो मे ग्रन्न काग्रभाव हुग्राग्रौर 50 हजार ब्रादमी भी मरे ? बिहार, महाराष्ट्र, गुजरात ग्रौर देश के कुछ ग्रौर प्रान्तों में जहां पर ग्रनाज की कमी हो गई थी, क्या वहा पर हमारी रेलवे ने ग्रनाज नहीं पहुंचाया ? ऊपर से नीचे तक रेलवे के कर्मचारियों को बुरा कह दे इसलिए कि हम प्रोटेक्टेड हैं, यह ठीक नही है । यहां एक ब्रानेस्ट एसेसमेंट होना चाहिए, उन्होंने गलती की है तो उसको भी रखना चाहिए स्रौर जो काम किया है उसको भी सामने रखना चाहिए।

मं एक वर्ष से इस सदन का सदस्य हूं। मैं देखता हूं कि रेलवे में जो इनिषया था, जहां डेवलपमेंट हो, ईस्टर्न यू० पी०, बिहार ग्रीर हिन्दुस्तान के जो दूसरे पिछड़े हुए भाग थे उनकी ग्रीर ध्यान नही था, लिकिन हमारी नेता इन्दिरा गांधी ने काग्रेस में क्रान्ति की, कहा कि पिछड़े लोगो की तरफ चलो। कांग्रेस के सोशलिजम के प्रोग्राम के मुताबिक रेलवे ने श्रेकथू किया ग्रीर यह निष्चय किया कि रेल लाइन वैकवर्ड ग्रीर ग्रन्डर डेबलप्ड एरियाज में विछेगी क्योकि उन लाइनो के साथ साथ उद्योग

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जायेगा, बिजली जायेगी, कारखाने जाएंगे श्रीर उस एरिया की प्रगति होगी। जब एक नया बैकथ्यू रेलवे करने जा रही थी ठीक उसी समय हम देखते हैं कि रेलवे में एक नवीन ढंग का म्रान्दोलन शुरू होता है। मजदूर थान्दोलन के नाम पर गरीब गेन्गमेन की हड़ताल नहीं होती-जो लोग गरीबों के चेम्पियन हैं उन्हें मालम होना चाहिए कि इस देश में दो रुपया पर डे मजदूरी है 17 करोड़ खेतिहर मजदूरों की those who are lying low and spitting blood. लेकिन गरीबों के चैम्पियन बनने वाले उस तरफ नही जाते, भूमिहीनों की तरफ नहीं जाते-रेलवे के बदली ग्रीर टेम्पोरेरी मजदूरों का श्रान्दोलन नही होता है । ग्रान्दोलन होता है रेलवे के हाईएस्ट पेड एम्प्लाईज का क्योंकि वे की-पोइन्ट्स पर थे । जब चुनाव में हमें नही हरा सके, अन्तर्राष्ट्रीय युद्ध में नही हरा सके, अकाल में नहीं मार सके तो एक षड्यंत्र के रूप में ट्रेड युनियन की म्राड में म्रान्दोलन शुरू किया strike at the root and the branches will fall down themselves. एक रेल पैरालाइज करो. सारा देश पेरालाइज हो जायेगा । मासेज भुख से मर जाएंगे, पावर हाउसेज बन्द हो जाएंगे, स्टील फैक्ट्रीज बन्द हो जाएंगी, कोयला खदानों में हड़ताल होगी, एक से ही सब कुछ होगा भ्रोर हम देखते है कि रेलवे में स्ट्राइक्स हुई । वह स्ट्राइक कही एक डिमान्ड के नाम पर, कहीं प्रान्तीयता के नाम पर, कही **दो** ग्रादमी लड गए तो रेलवे बन्द, कहीं नीगी-सिएशन टेबिल पर बैठे हैं तो रेलवे बन्द। 15 दिन हड़ताल होती है तो उसका एफेक्ट चलता है तीन महीने । 15 दिन रेलवे पेरालाइज होती है तो तीन महीने में भी नामंल कन्डीशन्स रेस्टीर नही होती है । स्टील इडस्ट्री पर, पावर पर, 📜 ड के मुवमेंट पर, फर्टिलाइजर के मुवमेंट पर, सारे कन्दी की इकानामी पर इसका एफेक्ट होता है। उनको श्रधिकार है गलत काम करने का, लेकिन इसका दोप हमारे माथे पर मढ़ दिया जाता है, रेलवे मंत्रालय के माथे पर मह दिया जाता है, सरकार के माथे पर मढ दिया जाता है । इस देश के विकास के लिए हम लोग लड़ रहे है With our backs to 3 RSS/74-7.

the wall. इस देश के गरीव लोग लड़ रहे हैं। दूसरी तरफ जो हमारे विरोध में है उनमे से कुछ लोग विकास की गाड़ी को रोकन के लिए हरचन्द कोशिश कर रहे हैं। मैं तो नही कहूंगा लेकिन उनका जो एक्शन है वह लेनदेन पड्यंत नहीं है। इसलिए श्राज 25 वर्ष हो गये, 25 वर्ष में जो लड़का जन्म लेता है वह दूसरी जैनरेशन पैदा कर देता है, लेकिन इंडिया की ग्रपोजिशन पार्टी 25 वर्ष में नाबालिग होती जा रही है । यह जो रिस्पांसिबिलिटी है कि इंडिया का मासेज का कांफिडेंस 25 वर्ष में गैन नही कर सके, इसकी वजह यह है कि ये कर्त्तंव्यहीन ग्रधिकारों के पुजारी हैं। नो राइट विदग्राउट कारमपांडिंग ड्युटी कभी किसी पार्टी की पर्सनैलिटी को ऐ**ड** नहीं करता, उसकी स्ट्रेंथ को ऐड नही करता। मैं इसलिए यह फील करता हं कि ग्राज **रेलवे** में जो इनऐफिशियेंसी स्रभी दिखाई पड़ती है, जो करप्शन ग्रभी दिखाई देता है वह ग्राज की स्थिति नहीं, बल्कि पुरानी चली आ रही है। लेकिन औ गड़बड़िया दिखाई देती हैं उसके लिए चाहे वामपथी हो चाहे दक्षिण पंथी हो, चाहे राइट पार्टी हो या लेफ्ट पार्टी हो, ये लोग रिस्पामिबल है ग्रीर ये लोग हमारे ऊपर रिस्पांसिविलिटी लादते हैं कि ये नही किया, वह नही किया। इनका भी तो कुछ काम होगा । जिस एरिया में चेन पूलिग होती है, हम लोगां में से कितने लोग ऐसे है जो मासेज से कहते हैं कि भाई गाड़ी की चेन खीचकर एक एक घंटा मत रोको । हमारा डेमोकेटिक मुल्क है, हम सबको गोली से उडा देगे? कुछ पब्लिक रिस्पासिबिलिटी है, कुछ ग्रापकी भी जिम्मे-दारी है, कुछ सरकार की भी जिम्मेदारी है। लेकिन ग्राप भ्रपनी जिम्मेदारी समझें नहीं, सारी जिम्मेदारी सरकार के माथे पर डाल दे तो इससे डेमोकेसी नहीं चल सकती।

इसलिए उपसभापति जी, मै श्रापके माध्यम से कहना चाहता ह ग्रौर रेल मलालय को धन्यवाद देता हूं कि उन्होने समाजवादी नीति को सामने रखकर इस बजट का निर्माण किया है। समाज-वादी नीति क्या है ? जो ग्रमीर हैं उन पर बोझ पड़े। हमने सोशलिज्म को पढ़ा 🖁

[श्रीकमलानाथ झा]

कि बैकवर्ड कट़ीज मे सोशलिज्म का रूप प्रोडक्शन स्रोरियंटेंड होगा स्रोर फारवर्ड कंट्रीज में डिस्ट्रीव्युशन श्रोरियटेड होगा । इसलिए हमारे रेल मंत्रालय ने जो नीति बनाई है उसमें ग्रमीरो के ऊपर ग्रधिक टैक्स किया, गरीबों के उपर मीनिमम टैक्स किया। थर्ड क्लाम में ग्रगर 5-10 तथे पैसे का टैक्सेशन करते है तो फर्स्ट क्लास में चार पांच गना ज्यादा है, एयर कंडीशन में उससे भी ज्यादा करते है ? कहीं ऐसा समाजवाद नहीं होता कि गरीबों को, श्रमजीवियो को कष्ट न उठाना पड़े। कष्ट तो सबको उठाना पहता है, लेकिन बड़े लोगो को म्रधिक कष्ट उठाना पड़ेगा म्रौर जो पव्लिक युटि-लिटी की चीज है, चाहे वह ग्रनाज हो, फुट्स हों, मिल्क हो उनके ऊपर कम से कम बोझ पड़े वह रेलवे ने किया है । कोल पर मामुली फेट बढ़ाया है जब कि 15 वर्ष में 3-4 बार कीयले के दाम बढ़े। लेकिन उसके ऊपर फीट नहीं बढ़ाया गया। कोयले का अधिक यज इंडस्ट्री फरती है तो इडस्ट्री पर टैक्स करना चाहिए । थोडा उपयोग मासेज करते हैं, इमलिए उनके ऊपर भी थोडा लगना चाहिए । इसलिए जो रेलवे की स्कीम है, दस जगहों में नई रेलवे लाइन बनाने का कार्य शुरू हम्रा है ग्रीर 12 बैकवर्ड एरियाज में नई रेल लाइन निकालने की जो नीति है यह समाजवादी नीति के अनुरूप है। हमारी रेलो से फर्स्ट क्लास में चलने वाले लोगों पर ग्रधिक स ग्रधिक टैक्स लगाना भीर गरीब लोगो पर कस से कम टैक्स लगाना यह भी हमारी नीति के अनरूप है।

ग्रन्त में एक बात की ग्रोर ग्रापके माध्यम से माननीय मंत्री जी का ध्यान ग्राकृष्ट करना चाहता हूं ग्रीर वह यह है कि रेलवे के मम्बन्ध में, प्रणासन के सम्बन्ध में बहुत सी बाते उठाई जाती हैं ग्रीर मैंने इस सदन में कई बार ग्रीर भी कहा कि जो बहुत सी बुराईयां हैं वह केवल व्यक्ति विशेष के माथ नहीं है। The wrong is not with the individual alone. The wrong is with the system. यह जो 1700 मील लम्बा ग्रीर 1800 भील चौड़ा देश है, इसमें रेलवे के ग्राफिसर चाहे कितने भी किषटेट क्यों न हों, उनके लिए संपूर्ण रेल की

व्यवस्था पर ऐफिणियेंसी के माथ नियंत्रण करना मंभव नहीं है ग्रीर इसी बात को देखते हुए हमारे देण में यह फैंडरल करेक्टर की गवर्नमेंट है। नहीं तो युनिटरी फार्म ग्राफ गवर्नमेंट हम रख मकते थे, लेकिन इतने बड़े देश में युनिटरी फार्म श्राफ गवर्नमेंट सूट नहीं करती, इसलिए फैंडरल फार्म श्राफ गवर्नमेंट बनाई गई है। यह रूप मे भी हम्रा ग्रौर यही ग्रमरीका मे भी हम्रा तो जब हमारे पोलिटिकल स्टुक्चर में फेडरल फार्म श्राफ गवर्नमेंट हैं तो मैं समझता हं कि रेलवेज में भी जो यनि-टेरी फार्म है उम का डिसेटीलाइजीशन होना चाहिए। हम समझते है कि बहत दिनों से चला श्रा रहा यह रेलवे का काम ग्रव वतना अब गया है, जिस में ट्रैफिक को छोचे का काम भी है, माल को ढोने का काम भी है, देण की सरहदो की सरक्षा करने का काम भी है, इतने लोगो को इप्लायमेंट देने का काम भी है, इतने लोगों की सर्विसेज को डील करने का काम भी है, तो इस को देखते हए इट इज हाई टाइम कि रेलवे मंत्रालय की इस बारे मे गभीरतापूर्वक विचार करना चाहिए ग्रौर मै समझता ह कि जब तक रेलवे एडमिनिस्ट्रेशन का हम डिसेट्लाइजेशन नही करेगे तब तक हम उसमे कोई एकी जियेमी नहीं ला सकेंगे और उन समय तक हम करणान को भी एक्टिबली रोक नही सकते है ग्रौर हमारे जो दुसरे ग्राब्लीगेशन्स है उन को भी हम सही दग से डिस्चार्ज नहीं कर सकते है चाहे हमारे इंटेशन्स कितने ही आनेस्ट श्रीर कितने ही पायप क्यों न हों क्यों कि इतने बड़े सिस्टम को दिल्ली में बैठ कर चलाया नही जा सकता है चाहे हमारे पास कितने ही ग्रानेस्ट से भ्रानेस्ट भ्रफसर क्यो त हो।

श्रत में मै एक बात श्रौर कहना चाहता हू श्रपने इलाके के बारे में मैं बिहार के पूर्वाचल से श्राता हूं, पूर्णिया मेरा जिला है बगला देश के बार्डर पर हमारे वहा किंटहार से कलकत्ता श्रौर किंटहार से श्रासाम तक जाने के लिए बडी लाइन तो है, लेकिन बरौनी पूर्णिया से किंटहार तक की लाइन के लिए हम ने कुछ नहीं सुना, इस में कोई जिक नही है कि उस मीटर गेज की लाइन को ब्राड गेज में कंबर्ट किया जायेगा। मैं श्राशा करता ह

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कि माननीय मत्री जी मेरी बात सन कर इस सबध मे जानकारी देने की कृपा करेगे कि कटिहार से बरौनी तक जो मीटर गेज की लाइन है उस को ब्राड गेज मे कवर्ट की योजना उन के पास है या नहीं स्त्रौर कटिहार पूर्व के प्रदेश में सब से बड़ा रेलवे जंक्शन है। पाच, छः लाइनें वहां से पांच दिशाग्रों मे चलती है । पिछले 80 वर्ष में जो बरौनी रेलवे स्टेशन था उसमे भी कोई सुधार नही हम्रा है। इमलिए माननीय मंत्री जी ने जो बजट स्पीच मे रेलवे स्टेशन्स के रिनोवेशन ग्रौर डेवलप-मेट की बात कही है, उस के सदर्भ मे मैं ग्राप के माध्यम से उनका ध्यान उस स्रोर स्नाकर्षित करता हं कि कटिहार का रेलवे जक्शन जहां 50 हजार पैसेंजर्स रोज पास करते है उस रेलवे स्टेशन के डवलपमेंट के लिए और कटिहार से बरौनी तक की मीटर गेज लाइन को ब्राड गेज में कवर्ट करने के लिए वे कुछ ध्यान दे। इन शब्दो के साथ मैं इस माग का समर्थन करता हं।

HARSH DEO MALAVIYA SHRI (Uttar Pradesh): Sir, at the outset, I would like to associate myself with the tributes which were paid to the railway management by my colleague, Shri Kamalnath Certainly, any country can be proud the role which was played by our railwaymen and railway officers at the period of the crisis of war with Pakistan and the trouble in Bengaladesh. We can also be quite happy with the efforts of the railways to transport foodgrains to the scarcity areas during this crisis of drought.

But to say this does not mean that we shut our eyes to what is not correct with the railways.

[The Vice-Chairman, (SHRI V. B. RAJU) in the Chair]

In this connection, I would say that the railway budget papers, the plethora of papers which have been given to us, are positive proof that our railway affairs, by and large, are grossly mismanaged. There was massive investment in railways in the Fourth Plan. But what has been the result? Instead of being able to achieve

the further target of something like 20 million carriages in this year, the railways carried less than what was carried last year. Railway mismanagement must bear today a considerable part of responsibility for the troubles the country is in. Every we hear in the House the problems wagons, shortage of supply of coal, coal lying at the pitheads, rakes not made available, etc. And once our coal supplies are disturbed, our power houses stop functioning, our industries stop production. And in this, I hope the hon. minister will agree with me, much is left to be desired as far as the management by the Railways of its wagaon capacity is concerned.

I would cite as an example of Railway mismanagement and Railway inefficiency. the expenditure on the Railway Protection Force. A few years ago, it was Rs. 3 crores. Now it is in the neighbourhood of Rs. 10 crores. But the claims for losses and pilferages have gone up from Rs. 10 ctores to Rs. 30 crores. Our Railway Protection Force has proved singularly incapable of preventing the pilferages losses. I understand that a committee was appointed—it is another instance of the set-up—a bureaucratic committee appointed to recommend steps for preventing losses and pilferages. The report was submitted. But what has been the action taken on this report? We do not know. I think the report is lying in some pigeonhole and eating dust. If I am wrong, I would like to be corrected by the hon. Minister. But, certainly, if committees are appointed and if reports are submitted, they need to be looked into and upon.

Another very serious flaw, I think, is our method of inventory control. Someone was telling that something like 35,000 items are lying with the Railways, but there is no proper inventory. It is high time that we became more efficient and more modern and we introduced computerized control over our inventories. And it might save crores of rupees.

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[Shri Harsh Deo Malaviya]

Sir, I will give another example of gross mismanagement in the Railways. machines in the Golden Rack Workshop of South India, I am told, are almost 30 years old and outdated. And in Workshop, there is a lot of scrap, very valuable scrap—brass, copper, special steel used in railway tyres, etc. And this scrap is sold to contractors. The contractors take this scrap, do something with it, and sell it back to the Railways. And in process, the Railways lose a lot. Instead of giving such valuable materials like copper, brass and special steel to contractors the Railways themselves can make use of it and thus this going through the contractor and getting back through the contractor can be eliminated.

Sir, another thing, which is very painful, is the punctuality of trains. Punctuality of Railways today has become a memory of the past. It is a rare thing for trains to come in time. I do not know, why it is so. Every minute's delay means a loss. And trains are delayed by one hour, two hours. three hours and even 24 hours. And 10,000 trains are supposed to be moving every day. And if calculate. I am not sure whether anv calculation has been done. I hope the Ministry will take steps to make a calculation if 10,000 trains running country are delayed every day, the would be at Rs. 500 per train per hour, as someone put it. I do not know how he has calculated it? In any case, every train delayed by an hour loses Rs. 500; then you multiply it by 10,000 and by 30 and then again by 12, the loss in a year would be collossal. How much will run into? I do not know why it cannot be controlled? During the regime of the previous Railway Minister, Mr. Hanumanthaiya, there was a visible improvement in the punctuality of trains. The common man was saying that Hanumanthaiya proving a good Minister so far as the punctuality of trains is concerned. But, in the new set up the things have again deteriorated and it seems that cares about it. The Railway officials are

callous, the station masters are callous, the officers on the spot are callous as they do not give any satisfactory answer. The telephone calls to the Railway Enquiry offices are very often not answered and certainly there is complete lack of courtesy.

Now, I would like to submit that today I think that one of the most anomalous features of our Railway system is the Railway Board. It is a white elephant.

SHRI K. CHANDRASEKHARAN (Kerala): It is absolutely wrong.

SHRI HARSH DEO MALAVIYA: speak subject to correction. I believe the Railway Board spends about Rs. 60 crores a year. A little less than Rs. 2 crores is spent on the salaries of employees officers of the Railway Board, its members and staff. Well, it is a copy of the British model. The British also have Railway Board. But, the British Railway Board confines itself to policy matters and not administrative matters. Before dependence we had companies stationed in Britain, headquartered in Britain, running various Railways, the B.B. & C.I. Railway, The B.N. & W.R. Railway, which sometimes jokingly used to call 'Bewaguf, Nalayak and Wahiyat Railway' etc. Then, at that time the Railway Board was set up. It had nothing to do with the management of the Railways. But, after Independence the Railway Board has become a Government within a Government. It from allotment controls everything wagons to even appointment and transfer of gang coolies. That is the responsibility of the Railway Board. I mean disrespect to the hon. Members Railway Board. They are experienced people, efficient people, have experience, but even very experienced man, if tie them down to the matters of transfer of gang coolies, are bound to lose all their sense. So, it is high time that the whole working and the whole functioning of the Railway Board should be examined.

I am happy to inform this House that our Railway Convention Committee of

which I am a Member, met only yesterday and we have decided to give a close look to the working of the Railway Board. Even if the Railway Board is not abolished, perhaps it will be more useful if it confines its activities to policy matters and does get into administrative details. Very often there is duplication between the Railway Board on the one side and the Railway Ministry on the other. Of course, these cases do not come to the notice of the public because the Railway Minister is in the over all charge of the Railway Board. But, in private talks, sometimes Railway people blame the Ministry and the Ministry people blame the Railway Board. This kind of dual authority should be ended. It is most important.

Now, I would like to substantiate my charge that the performance of the Railways is rather very unsatisfactory.

Here are the major commodity-wise targets of the originating traffic as initially fixed by the Planning Commission, revised at the time of Mid-term Appraisal and the actual materialisation during the last years of the Third and Fourth Plans. They make very sad reading. For example, in Third Plan, the original estimate in 1961 for coal was 91.4 million tonnes but the actual materialisation in 1965-66 was 66.7 million tonnes. Again, in the Fourth Plan the original estimate was 84.4 million tonnes but the actual materialisation expected for the year 1973-74 is 67.62 million tonnes. This is a big shortfall in coal. Now there are other items but I will confine myself to the Fourth Plan. The original estimate for the Fourth Plan for entire material was 264.7 million tonnes but the actual formance estimated for the year 1973-74 is 208.01 million tonnes. These figures speak for themselves. I won't take the case of cement or iron ore or any other material. This itself well be enough to convince you that the railway performance is very poor. Now all kinds of explanations are given, partly correct, partly incorrect, i.e. the railways could not carry because there was no production, because there was power failure and all that but this is not is a four fold increase. The net earning

the whole story. The searchlight has to be turned inwards by those who manage our railway affairs and they should try to find out where the lacuna lie.

Another thing, Sir. There is a talk of economy measures. Well, here I have got a note which speaks of the economy during the Fourth Plan period in fuel, in electric power, consumption, prevention of thefts and pilferages. Long lists are there. Of course, our office people who sit in the offices are experts in making very good notes and presenting them in a very good way but coming to the working expenses of the reduction in staff due to economy measures during the periods from 1969 to 1973, well in 1969-70 the reduction in staff of class I and class II officers was: Three permanent and 15 temporary officers were removed. Eighty class III officers were removed and the figures for class IV was: 3084 permanent and 1783 temporary staff were removed. So, the axe falls on the poor man, upto the little man. come to 1973-74. For class I and class II employees the reduction was only one in the permanent staff but in the class IV it was: 1644 permanent employees were retrenched or removed and 3064 temporary staff were removed. So, we can very well understand the position. Certainly, if there is redundant staff, it should be removed but the axe should not fall upon the small man and these figures do prove that the axe falls upon the small man.

Well, another sad commentary reference to the Railways is that Railway's contribution to the Fourth Plan is about Rs. 108 crores against what originally envisaged, which was Rs. 415 crores. Our Plan and certainly our entire budgetary system in the country does expect Railways to make a significant contribution but this is the result. The at large of the Indian Railways has grown Rs. 827 crores in 1950-51 to Rs, 3,902 crores today. Gross earnings have gone up during this period Rs. 263.3 crores to Rs. 1,170 crores. It [Shri Harsh Deo Malaviya]

stand at Rs. 85.98 crores in 1973 as against Rs. 48 crores in 1950-51. The proportion you will see. And since 1960 to 1967—I speak subject to correction our Railways have been continuously in deficit. The last year 1973-74, was certainly a bad year. But the trouble is the top heavy administration of a bureaucratic type which is corrupt at all levels full of wastage, very bad labour relations and defective planning. Well, the way Ministry, our Railway Minister has come with certain proposals to meet the deficit and now I would like to some comments upon that.

Fare for air-conditioned first-class has been raised to the level of air travel. should we have air-conditioned coaches at all? I speak subject to correction. 70 to 80 per cent of those who travel in the air-conditioned coaches are the Railway officials. The maintenance of these air-conditioned coaches lot. costs a They can as well travel in first-class and it is quite comfortable though not as comfortable as air-conditioned coach. would appeal to my friend, honourable Shri Oureshi and suggest why not abolish air-conditioned coaches and do away with it. It serves no useful purpose.

Furthermore, I would plead very strongly—and it will give a great relief of the whole country—to kindly reduce the rate of platform tickets. It was 25 paise. You make it 30 paise but please reduce it from 50 paise. It will be some thing the country will hail. If you cannot bring it down to 25 paise as hitherto, make it 30 paise. So I appeal to you it will be welcomed. 50 paise for a platform ticket is fantastic. People who have been paying 5 paise and 10 paise for a platform ticket will not like it if you ask them to pay 50 paise.

Then I come to third-class passenger fare. I am not talking of Mail or Express trains. The third-class passenger fare that you have increased, will yield Rs. 16.48 crores. Again I would say

please try to make up this amount of Rs. 16.48 crores by economic measures, by better management, stopping pilferages and all those things but please cancel the increase in third-class passenger fare. Rs. 16 crores is not a big sum, but the amount of gratitude you will earn will be immense and I would appeal to you to kindly give your kind consideration to this suggestion.

So far as freight rates are concerned, I would like to make an appeal to the hon. Railway Minister to exclude things of common consumption like sugar, salt and kerosene. There are other items; you keep your increased freights but for sugar, salt and kerosene kindly do not increase. These are things of common consumption. Prices are already very high and people breaking under the burden and if you exempt sugar, salt and kerosene from freight increase you will earn the nation's gratitude.

Sir, I do not agree with the comments of Mr. I.. N. Mishra in his Budget speech that these budget proposals will not affect the family budgets of the masses. If you accept some of the suggestions which I have offered perhaps Mr. L. N. Mishra's statement may become true.

Now about corruption and pilferage. Corruption is at all levels. When you go to reserve your beiths you have to pay money, when you go for rakes and wagons allotment in Calcutta you have to pay something. I brought this thing to the notice of the House a few days ago; I spoke about it vesterday also in the meeting of the Congress Parliamentary Executive. There are cases where the officers in Calcutta allot wagons and rakes and charge something for it. I know the case of an officer there who told a certain person that if you do not pay me so much even the Minister will not get you the rake. They are so emboldened. They are living beyond their means. Let us acknowledge it. I am not among whose who would like tar the entire administrative machinery with corruption. There are enough good people; there are enough honest officers, intelligent

officers, patriotic officers but there are black sheep also. Let us not forget it and these black sheep have to be spotted and mercilessly punished. They should be given exemplary punishments.

I would also like that steps may be taken to bring about better public relations. The treatment of the public by the railwaymen needs to be improved a lot. A little courtesy, a little helpful attitude, and the people will feel a lot more satisfied, but, by and large the treatment is one of arrogance, just one of 'Go to hell, I do not cart' attitude. This is very sad; this can be improved by precept and example I suggest that attention should be given to this aspect.

So far as workers are concerned, tainly I was very critical of the loco strike. I do not like these wild cat strikes at a time when the country is passing through a serious economic crisis. That is true. But we have to see what are the reasons for it. One of the reasons is the multiplicity of unions, categorywise unions; Station Masters Union, Assistant Station Masters Union, Gangmen's Union, God knows how many unions there are. All should be ended. I am really happy that the hon, Railway Minister is alive to this. Let there be a conference of all the Unions and let us have one union in the Railways. Once you succeed in having one Union in the Railways, you can then go forward and take some steps to associate the workers in the management of the Railways.

Now, you have appointed a Railway Convention Committee. This Convention Committee has been doing good work. last Convention Committee submitted I think, six Reports on wagons, on suburban railways and so many other things. These Reports are well studied Reports and they contain very useful suggestions. But I am afraid as usual these Reports also would go to the pigeon holes and begin eating dust. I request the hon. Minister to kindly give serious thought to the recommendations contained in these Convention Committee Reports and act on them.

Lastly, before I finish, I would say I

have been critical but certainly I have not lost hope. We have hope in this country and we are going to make much more headway in days to come, but it is the utmost importance that the high objectives which have placed before our nation should be kept in mind and efficiency, honesty and integrity must be improved. The guilty must be punished. Those who good work must be rewarded. There the case of Mr Lalwani of the Jhansi loco workshops. He made a certain discovery and brought about a lot of saving in railway expenditure. He was patted on the back. He was awarded Rs. 5000. Three years have passed. He has written dozens of letters. I have written to the Railway Board and also to the Railway Minister, but the money he has not received. So, please encourage those who do good work punish those who do bad work. I am sure if we work like this our Railways will improve. The Railways are the lynch-pin in our economy. Much depends upon our Railways function and it is our duty to improve the functioning of the Railways. The turn which we want to bring about in the country is very much related to the way in which our Railways function.

Thank you.

THE DEPUTY MINISTER IN THE MINISTRY OF (SHRI RAILWAYS MOHD. SHAFI QURESHI): Sir, at outset, I must express my gratitude to the hon. Members who participated in this debate. The very keen interest which has been shown by hon. Members creates hope in my mind that, with their co-operation, we shall be able to improve the operating efficiency of the Railways. I wish they had sustained their interests a day longer and they should have been here in the House to listen to my reply, but there is disillusionment when hon. Members, after making speeches, go away and it becomes rather...

THE VICE-CHAIRMAN (SHRI V. B. RAJU): We shall invite them by ringing the Bell. Once they have made their speeches,

[The Vice-Chairman]

they must be present here to hear the Minister, because they have taken pains.

SHRI K. CHANDRASEKHARAN: It is only on account of the so-called convention in the House that we are not raising the question of quorum. I do not know whether it is allowed in the Lok Sabha. Particularly when the hon. Minister is replying, his own party Members should not be so irresponsible. So, I raise the question of quorum.

(Quorum Bell rings)

THE VICE-CHAIRMAN (SHRI V. B. RAJU): It is not a question of raising the question of quorum. Those who made speeches should be persent so that they could have the satisfaction of getting a reply.

SHRI K. CHANDRASEKHARAN: I am in respectful agreement with the Minister in that respect. There is no quorum even now.

THE VICE-CHAIRMAN (SHRI V. B. RAJU): The quorum Bell is ringing. Now there is quorum.

SHRI MOHD. SHAFI QURESHI: Hon. Members have raised some points which are of national importance and some points which are of a local character. Items like vending, bookstalls, railway land, catering, cleanliness metropolitan transport projects, amenities to passengers and employees, schools and hospitals run by the Railways, hostels and holiday-homes, halts, extensions, new lines and conversions, and corruption all these have been discussed so many times in this House that I will not take the time of the House by repeating what I have said, but I mould assure the House that efforts have been made and will continue to be made to make improvements in all these fields. These are matters which require constant attention and I can assure

the House that proper attention will be given to all these items.

I was listening to the last speaker Mr. Malaviya, who was rather critical of the Railway Board, but he also stated in his speech that he knew most of the Members of the Railway Board and he knew that they are efficient, dedicated and devoted people. These are the people who have really grown up with the Indian Railways, and a system has been evolved after a very long experiment and it has proved very successful. Today the realisation in the Railway Administration is that a vast organisation like the Indian Railways cannot be run by circulars or by orders. It is a new approach the whole problem—that we have to involve men right up from the top-that is the Minister—down to the gangman in operational efficiev of the Indian Railways. It is with this aim in mind that the entire Board, whether it is the Chairman of the Railways Board or the Member (Transportation) or the Member (Mechanical) or the Member (Staff), is bending its energy and is devoting its whole time to bring about this involvement of the mass of the people in the Indian Railways to improve operational efficiency. Criticism is always there and unfortunately, every time the Railway Budget is discussed, the first target is always the Railway Board. But there have been hon. Members who have proved an exception, Members like Dr. Seyid Muhammad and Shri Jha who have been really taking an interest in the Indian Railways and who know the difficulties and also the circumstances under which the present administration is functioning.

Sir, this premier transportation organisation in the country is alive to the requirements of the country. We know that the country is passing through a very critical stage and our economy is at a take-off stage and we have to play our role. I can assure the House that, as we did in the past—whether it was war or peace or drought or famine or flood—the Indian Railways will not fail the country this time. The only thing is that we shall seek the cooperation of

the hon. Members to create an atmosphere in the country by which a detente can be created between management and labour. We are having certain difficulties this time. I think with this new approach there—we have to involve the people in this gigantic task of mobilising the entire machinery—I hope that we will be able to achieve our desired results.

Right from the raw material supplying centres to the production units and from the production units to the distribution units and the consumer centres, the vital link is the transportation system. If this system is affected in any way in any corner of the country, the whole system of distribution gets dislocated, and it entails a great amount of hardship to the consumer and to general public. As between production whether in the steel plants or in the factories or in the farms or in the fields and the equitable distribution system that we have, the major link is the transportation system, and the Railways have to bear this whole burnt. and it is an obligation which we owe to this country and to the people and to this nation that we shall do our best to see that we meet the challenge of the time.

At the time of the presentation of the Railway Budget Estimates for 1973-74, we had assumed that the Railways would be carrying 10 million tonnes of additional Railway revenue earning freight traffic during the year over that expected to be carried during 1972-73. But the actual performance has been far from satisfactory. I have to admit that there are certainly failures. I am not going to conceal that from the House I am not going to defend any failure or any mistakes that we have committed. I placing the whole facts before the House so that not only this august House but whole country know through what stage the Indian Railways are passing today. actual performance up to January, however, shows that the loading has dropped by 9.02 million tonnes as compared to the first ten months of 1972-73. The shortfall against the Budget anticipation is, however, 17.29 million tonnes. As I have already

stated, the Railways have been up against very heavy odds during this year. In the pre-monsoon months, there were nower cuts which not only slowed down the movement of the railways but also resulted in a drop in industrial production in certain sectors, such as steel plants, washeries, cement factories, etc., thereby causing a corresof traffic ponding drop in the quantum offered for rail transport. There were unprecedented dust storms in Raiasthan areas which paralysed the movement over metre gauge sections of the Northern the Western Railways for over three weeks in June, 1973. This was followed by floods in the various parts of the country. these caused a lot of dislocation of the movement of the goods.

SHRI KALYAN ROY: Drought fol lowed by locusts.

SHRI MOHD. SHAFI QURESHI: am tiving to meet your point because you say that every time we come out with diffeient types of excuses. These are not excuses, these are facts.

If you ignore facts, I am sorry, Mr. Kalvan Rov. I do not know how I can satisfy you. Apart from these very extraordinary natural causes adversely affecting the mobility of traffic the Railways have been facing a spate of unprecedented strikes, wild-cat-strikes, slow down, workto-rule, work-to-designation and so These are new terms coined by my hon'ble friends to satisfy the agitating labour which have really paralysed the railway system in certain parts of the country. against these heavy odds the Railways have seen that the essential commodities like foodgrains, cement and fertiliser reach their destination in proper time. This is something very commendable. Sir, in the circumstances in which we are functioning today we are having very critical stocks. So far as our own stocks are concerned the situation in our steel plants is not very happy. We have seen that the steel plants are beginning to close down In areas which have been affected drought or by other natural calamities, if 211

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the supplies reach in time and fertiliser and, petroleum products are distributed throughout the country in time, this is something very laudable.

Apart from this there have been a number of bundhs organised by different political parties which have also contributed to the slowing down of traffic. I am quoting this example to show how adversely affected have been the Indian Railways. And despite these we are endeavouring to see that essential life-lines of the country are kept open and running.

Sir, a number of bundhs were organised in West Bengal, Assam, Orissa, Maharashtra and Gujarat. Peace has been disturbed. Law and order position in Gujarat is already seriously affected. This has taken a serious toll of rail operations. There have been labour strikes at the Madras port. Many industries have closed down. There is heavy detention of wagons. There is prolonged strike in the jute industry in Calcutta area which has resulted in the detention of nearly 4,000 loaded wagons for over a month. As a result of these unsatisfactory working conditions the Railways have not been able to lift traffic which had been anticipated at the time of preparing the Budget Estimates for the current year. Given normal conditions I can assure the House that the Railways have adequate capacity to maintain loading at a very satisfactory level.

Sir, I come to fares and freight. financial forecast at the end of 1974-75, on the existing level of fares and freights, showed a shortfall of Rs. 189.17 crores. 'The proposed revision of fares would bring an additional revenue of Rs. 136.38 crores. This would still leave an uncovered gap of Rs. 52.79 crores in the payment of dividend. The difference between the cost of carriage and freight income has become wider and wider, particularly, in respect of major commodities moving in bulk. Here I would like to refer to some of the social burdens which the Railways are The

sists of Rs. 95, crores of suburban and other passengers and parcel services, Rs. 115 crores for carrying low-rated commodities like foodgrains, fodder etc. Rs. 11 crores on the maintenance of unremunerative private lines and Rs. 4 crores on essential export articles. These social obligations the Railways will continue to carry because this is a social burden that we have taken on ourselves and we shall discharge our obligation to the nation.

These commodities form nearly 75 per cent of the railways charge. It has been estimated that the railways during 1973-74 would sustain a loss of Rs. 15.40 crores on the carriage of these commodities. Earnings from passenger luggage and parcel traffic are also insufficient to cover the cost of operation. It has been assessed that during 1973-74 the railways will lose about Rs. 81 crores on non-suburban coaching services and about Rs. 14 crores on sub-Working expenses on the urban services. railways have also been rising steeply over the years. Staff costs constitute 60 per cent of the working expenses, fuel 20 per cent and other materials like cement, steel, etc. the remaining 20 per cent. The railways' wage bill during 1974-75 alone is likely to go up by Rs. 123 crores. includes about Rs. 99 crores for payment of the increase in wages and dearness allowance arising out of the Pay Commission's recommendations together additional dearness allowance sanctioned from 1st May, 1st August, 1st September, 1973. These figures do not take into consideration at this moment the effect of the fourth increase in dearness allowance recently sanctioned by the Government. Now the option available to the railways for bridging this big gap of Rs. 189 crores was either by increasing fares and freight or leaving the gap uncovered and passing on this financial burden to the General Reve-The latter alternative would have nues. added to the deficit financing of the Central Government which in turn would have resulted in the further inflation the intention of the Government to curb at all costs. I would like to mention here cost carrying the social that our approach to the Budget has been burdens is about Rs. 225 crores. It con-socialistic and the socialist approach has

been kept in view while bringing about the revision in the rates and fares structure . . .

Socialism or SHRI KALYAN ROY: national socialism?

SHRI K. CHANDRASEKHARAN: You must know it better. Why should you ask that question?

SHRI MOHD. SHAFI QURESHI: Sir, he has been properly replied. The increase in freight rates generally ranges between 5 and 11 per cent excluding coal. On an average the freight charges would rise from Freight forms a very 7 to 8 per cent. small portion of the value of cargo. This modest increase normally should not cause inflation in the cost of commodities to the consumers. The extra burden has been kept as low as possible so as not to impose any strain on the common Foodgrains, expenditure on which constitutes a substantial part of the common man's family budget, have been left untouched even though the railways could suffer a loss of nearly Rs. 49 crores on this stream of traffic. Likewise, fruits, vegetables, milk, when carried at parcel rates, are exempted from levy of additional supplementary charge. Mr. Malaviya has left the House now. He has suggested that salt and other commodities which are consumed by the common man should also be exempted from this levy. I will have to get this thing examined.

The season-ticket holders have not been affected at all. And as the honourable Members are aware, out of about 7 million people travelling on the Indian Railways. nearly 50 per cent are commuters who travel in the various cities like Bombay, Madras, Calcutta and Secunderabad. This will benefit commuters who belong to small income groups.

The increase in the ordinary third class fare has been kept to the minimum ranging from 5 paise to a maximum of one rupee for long distances. Third class pas-

have also ben kept to the minimum. These increases are consistent with the facilities and other amenities being provided to that class of passengers. Here I would like to mention that the railways are now spending nearly Rs. 4 crores for amenities of pasnow with the new levies And sengers. which we have now charged for accidents where the compensation has been raised from Rs. 10,000 to Rs. 50,000, a portion of that amount also will be spent on passenger amenities and for safety devices. The maximum increase in the passenger fares would be felt by the users of airconditioned class and first class who belong to the affluent sections of the society. In their case the increase has been Rs. 15 to Rs. 160. There is ample scope for improving the performance of the railways, both in the quantum of traffic, and also in the quality of the railway services.

But the efficiency of the Railways depends largely upon the efficiency of the consumers also. In this field we have been trying to educate the public and it has given some desired results. The Railways have initiated vigorous economic measures to control the expenditure and have also introduced exchequer control to regulate their cash disbursements against budget allotment. It is important to note that during 1973-74 the economic measures have yielded appreciable results, that is about Rs. 17 crores under revenue expenditure and Rs. 13 crores under works expenditure. This brings me to the end of the financial aspect of the Railways.

I want to come to one point which was raised by the hon. Members and especially by Shri Kalyan Roy. He said that there is lot of bungling and embezzlement in the allotment of wagons for coal loading. I think he has not properly understood the system coal distribution in this country. Indian railways have nothing to do with coal except that carry coal. The entire sponsoring of coal sengers would not have to pay increased to various industries-whether it is slack charges for reservation. The proposed in- coal for burning bricks or soft coke or hard creases in third class express and mail trains coke or coal for the steel plants-is done [Shri Mohd. Shafi Qureshi]

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by the State Governments or by different Ministers of the Central Govt. or by other authorised agencies. It is on their sponsorship that the Railways have to allot wagons. If he is able to prove one case where the Railway Department has given one wagon or one rake to any non-sponsored party or organisation, I am prepared to accept his challenge. But he should be prepared to accept my challenge also I say that nothing has been done by Indian Railways or no allotment has been done by Indian Railways to any party unless and until that party has been properly sponsored. This is a procedure which has been left to the State Governments or other Ministers of the Central Govt. etc. has happened after the rakes are loaded from Calcutta and they are sent to the destinations is for the State Government because the entire distribution system is The Railways do not come with them. into the picture. I do not know how this impression has gone round that the Railways are loading and distributing the coal in various States. This is not a correct impression. I think hon, Members should now be satisfied that there is nothing wrong and there is no embezzlement nor any bungling involved in the distribution coal.

Many times it is said that there is availability of wagon, but there is no coal and whenever there is coal no wagons I must clear this impression. available. is absolute co-ordination between Railway Ministry and other consuming Ministries and we are in a position today and I say it with all the emphasis at my command-to carry whatever coal is offered from places where siding facilities are made available. It is true that there is coal available at pitheads. But unfortunately siding facilities are not there. Now it has been decided in co-ordination with the Ministry of Mines and Steel that these siding facilities will be provided so rake loads can be shifted from production centres to consuming centres.

With regard to other loadings, that is, ment of foodgrains foodgrains and cement, I do not want to a satisfactory level

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take much of the time of the House. I would like to refer to movement of food-grains.

The Railways have always attached the utmost importance to the movement foodgrains particularly those on Government account. During the last Rabi season, a special drive was started from May, 1973 onwards to move large quantities of foodgrains specially from the northern region comprising of Puniab, Harvana and Western U.P. as also from Andhra Pradesh and This movement had to be done on war footing. Certain ad hoc measures like cancellation of a few passenger carrying trains, diversion of empty wagons over long distance to the loading stations even at the cost of lifting other traffic and posting of officers and staff on special duty etc. were taken to ensure that the movement of foodgrains was done as per the programme given by the Food Corporation of India. As a result of this special drive, record loading of foodgrains done in the northern region during the months of May and June. Shri Shinde who is listening to my speech will bear me out. The average daily loading in this region during May, 1973 was 1458 wagons, as compared to 1,150 during May, 1972, showing an increase of 29 per cent. In June, the loading was 1,318 wagons as against only 947 wagons in June, 1972

And, Sir, it is showing an increase of 30 per cent. During the first ten months of the current financial year the Railways moved a total of 12.32 million which was all that was offered as against a total of 13.37 million tonnes for the corresponding period of last year and the offering for movement by the Railways has been a little low. In recent months there has been an increase in the import of foodgrains and arrangements have been made in consultation with the Ministry of Agriculture and the Food Corporation of India for the expeditious movement of these foodgrains from different parts. It is encouraging to note that despite the various troubles the Railways have been facing, during the current financial year the movement of foodgrains has been maintained at Sir, the same is the position with regard to fertilizers and raw materials to the steel plants and pig iron and finished steel from the steel plants and also cement and so on and we hope that given the normal conditions, we would be able to move all the traffic which is offered to the Indian Railways.

Sir, one point which I would like to cover now is the point raised by Shri M. R. Krishna about the quota of posts for the Scheduled Caste and Scheduled Tribe people in the Indian Railways. Sir, in the matter of reservation for the Scheduled Castes and the Scheduled Tribes, the Railways are guided by the instructions issued by the Department of Personnel from time to time. The statutory reservation quota fixed for direct recruitment to the vacancies on an all-India basis as well as local and regional basis has been followed by the Railways.

Sir, I would like to quote some figures. During the last three years, out of 37 Class I posts reserved for the Scheduled Castes, 33 Scheduled Caste officers were placed in employment and amongst the Scheduled Tribes, 6 against 14. In Class II, we were able to recruit 14 doctors belonging to the Scheduled Castes in the Medical Department as against the 15 posts reserved for them and three Scheduled Tribe doctors against the 8 posts reserved for them. In Departments other than the Medical Department, Class II posts are filled wholly by promotion. No doubt, with further progress and higher education in these Communities, their placement in services will improve. In the non-Gazetted vices, Sir, we were able to recruit 967 Scheduled Caste candidates and 237 Scheduled Tribe candidates against 1,570 and 991 vacancies respectively reserved for them. In the Class IV services. 6.997 Scheduled Caste candidates were placed in employment against 5,588 vacancies and the corresponding figure for the Scheduled Tribe candidates was 2,991 against a quota of 5,239.

While the intake of reserved communities is improving at a rapid rate in the Gazetted services, the overall position in regard to Class III and Class IV taken together is satisfactory excepting in a few where technical qualifications categories have been laid down. It has been observed that the tribal candidates are reluctant to accept railway employment as this will necessarily entail transfers away from the tribal areas in the exigencies of railway In order to increase the intake working. of the reserved communities in the Railways, a number of concessions have been The Service Commissions have granted. been asked to take special steps to fill the quota reserved for these communities failing which the General Managers of the Zonal Railways and the production units have got powers to make direct recruitment without the agency of the Railway Sir, I wish to in-Service Commissions. form the House that the Railways planning to have one Railway Service Commission in each Zone and, so, there will be 9 Service Commissions on the 9 Zonal Railways. The Chief Personnel Officers of the Zonal Railways have been nominated as the Liaison Officers in order to ensure proper maintenance of the roster of the reservation posts and these Liaison Officers have been asked to inspect these rosters and submit their recommendations, pointing out the discrepancies in these and the remedial steps taken, to the General Managers and a senior-scale Officer has been posted at each of the Zonal Railways to pay undivided attention to the work relating to the Scheduled Castes and Scheduled Tribes. Separate complaint registers are maintained for complaints received from the Scheduled Castes and Scheduled Tribes.

Sir, no reserved vacancies can be dereserved and given to other community candidates without the prior approval of the competent authority. In order to keep a watch on the observance of the Communal Reservations Order of the Railways, in pursuance of the assurance of the Minister of Railways in Parliament, a special cell has been created in the Railway ministry which undertakes intensive inspection [Shri Mohd. Shafi Qureshi] of the registers for recruitment and promotion in the Railways and also for advising the Railway Administration about the remedial action to be taken.

Budget Railways

Sir, one of the points—the last point which I would like to take is about the casual labour, because much has been said on this side also. Sir, many a time it has been stated in this House that it is the policy of the Government that we take all Class IV employees from the casual labour. There are about 3.17 lakh casual labourers working in the Railways. These people are engaged in large numbers on various construction projects which are seasonal intermittant or extending over short periods. But the nature of employment is such that once the work is over, it is very difficult to find jobs for the people over again. Sir, the other difficulty that we face with the casual labour which is employed is that it becomes difficult for them to move to other So that places where jobs are available. also makes their movement difficult from one place to another place. They would normally like to be absorbed in places where they have been working, very near to their homes. But every consideration is given to casual labour for employment against alternative employment in progress in the areas as also against regular posts. It is, however, not possible to ensure absorption of all casual labourers, as the potential for absorption against posts or even against alternative work is limited.

Sir, a few more measures have been taken in the recent past to improve the condition of casual labour. They are given relaxation of age limit at the time of appointment to regular posts to the extent of their service as casual labour. recently been decided that their medical examination should also be according to the relaxed standards. Till a few years ago, casual labourers were considered along with outsiders for recruitment to regular Class IV posts. This has been changed and for the last four years, all Class IV posts are normally filled from casual labour, as far as possible. Since points.

this change in the policy, about 70,000 casual labourers and substitutes have been absorbed against regular Class IV posts.

Sir, I can assure the hon. Members that the remaining people will also be absorbed in stages in the regular railway services.

There have been some other points which are of a local nature. Since the practice has been that we send reply to the hon. Members who raise points of a local nature, I would not like to go into details on these points...

(Interruption by Shri Kalvan Rov)

Sir, I have already stated that with regard to Metropolitan Transport project in Calcutta, the work is going on well. And we hope that my friend does not create any problems for us, because he has given an indication . . .

SHRI KALYAN ROY: The problem has been created by the ruling party. It is for you to satisfy the House . . .

SHRI MOHD. SHAFI QURESHI: I hope the work is proceeding well, and we will be able to maintain the schedule which has already been announced in the House. The only thing is that there is some difficulty with regard to the operations because of 'cut and cover' in certain areas: in certain areas it is surface. It is a question of diversion of traffic...

SHRI KALYAN ROY: Cut and cover. cover and cut... all this we have been reading about, and we are more confused. What are the specific difficulties? Why Bhola Sen has earned three lakhs of rupees in TA, going to Calcutta and coming to Delhi, and so on? Is it cover or cut?

SHRI MOHD. SHAFI QURESHI: The only difficulty is about diverting the traffic in very congested areas. But in this we are getting the whole-hearted cooperation of the State Government.

Class IV With these words, Sir, I hope I have amongst covered most of the points, important Since points.

श्री जगदम्बी प्रसाद यादव : माननीय मत्री जी ने जो बाइटल प्वाएटम थे उनका जवाब नही दिया। हरिजनों की बात उन्होंने कही, लेकिन एस० पी० वर्मा ने हरिजनो के सवाल पर ही ग्रात्मदाह किया था। ऋड नाइट स्वायल उठाने के लिए एक व्यक्ति को अप्वाएट किया गया। अगर वह काम करता तो कोई बात भी थी। उसने उसके लिए इसाफ मांगा। एक हरिजन के स्थान पर एक ब्राह्मण केवट को अप्याएट किया गया। 6 वर्ष तक उसके विरोध में वह लडता रहा, उसके लिए पालियामैन्ट के मारे मदस्य लडे भ्रौर उसके बाद वह जल मरा ग्रौर उसके बाल बच्चे ग्रनाथ पड़े हुए है।

बजट मे स्रापने चार करोड की बात तो कह दी लेकिन एफीशिएसी मे गिरावट ग्रा रही है, एक्सीइन्टम बढ़ने जा रहे है उसके लिए आपने क्या कहा है। आपने मेरी किसी बात का जवाब नही दिया।

उपसभाध्यक्ष (श्री वी० बी० राजु): श्राप दूसरे मामला को लेकर दूसरी स्पीच नही कर सकते।

श्रो जगदम्बी प्रसाद यादव: मेरे एक सवाल का तो जवाब देते। प्लेटफार्म का टिकट ग्रापने 4 ग्राने से 8 भ्राने कर दिया

उपसभाध्यक्ष (श्रो बी० बी० राजु): यहा यह सवाल पांच मैम्बर्स ने रेज किया है। प्रेक्टिस के मताबिक आपको जवाब दे दिया है।

श्री जगदम्बी प्रसाद पादव : ग्रगर मेरे प्रश्नो का जवाब नहीं देगे तो क्या हम उसको ग्रापके सामने सदन के द्वारा नहीं उठा सकने।

उपसभाध्यक्ष (श्री वी० बी० राज) : इसके लिए लिमिट है।

श्रो जगदम्बी प्रसाद यादव : एक ग्रादमी ग्रात्मदाह करले, उस सवाल का कोई जवाब न मिले, दूसरे प्लेट-फार्म का टिकट 4 म्राने से 8 म्राने हो जाए...

شری محمد شفیع قریشی : یادو جی نے ایک حط لکھا تھا کسی ورما جی کر بارر سیں . . .

† श्री महम्मद शफी क्रेशो : यादव जी ने एक खत लिखा था किसी वर्मा जी के बारे में . . .]

श्री जगदम्बी प्रसाद यादव: यह कहे कि कोई वर्मा जी हैं, उनका नाम ग्रगर इस तरह से भल जाएगे तो उसकी ममस्या का निदान कोई नही हो सकेगा।

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उपसभाध्यक्ष (श्री बी० बी० राज) : यह जरूरी नहीं है कि सब का नाम याद रखा जाए।

شری محمد شفیع قربشی: ان کو میں نے پہلی مارچ کو خط لکھا ہے کہ اس کے ساتھ کیا سلوک ہوا تھا۔ یہ بجهار سال کا معاملہ ہے ۔

†[श्री मुहम्मद शफी कुरेशी: उनको मैने पहली मार्च को खत लिखा है कि उसके साथ क्या मलक हम्रा था। यह पिछले माल का मामला है।]

श्री जगदम्बी प्रसाद यादव: यह पिछले माल का नही _ है बल्कि 6 वर्ष हो गए है। इसका कोई जवाब ग्रापने नही दिया। उस ब्रादमी ने स्ट्रगल किया। ऋड नाइट स्वायल के लिए हरिजन की जगह उसका ग्रप्वाएंटमैन्ट किया. .

THE VICE-CHAIRMAN (SHRI V. B. RAJU): Was it raised last year also?

SHRI MOHD. SHAFI QURESHI: Yes, Sir. I replied to his letter on 8th March, 1974, giving full details about this case. This man, Shri Varma, who died, removed from railway service in 1969.

THE VICE-CHAIRMAN (SHRI V. B. RAJU): Should he take the time of the House in discussing about individuals?

श्री जगदम्बी प्रसाद यादव : वह पालियामैन्ट के मामने जल कर मरा। यह छ वर्ष की बात है। इम बारे मे मैं ग्रापसे सुरक्षा चाहंगा। किसी बात के लिए उसने क्वेश्चन रेज किया तो ग्रापने उसको निकाल दिया । स्रापने ऋड नाइट उठाने के लिए, जिसे केवल भंगी उठाते है ब्राह्मण केवट को अप्वाएट किया तब ही उमने ग्रथ्योरिटी को चेलेज किया था। इसी के कारण उसने स्रात्मदाह किया। स्रापने इस सब का कोई जवाब नही दिया।

شری محمد شفیع قریشی: اس میں میں نے کہا ہے کہ اس کو ریلو ہے کہ اس کو ریلو ہے باوجود جو انسانی همدردی دکھائی ہے حالنکہ فانون کے مطابق یا رول کے مطابق اس کو کوئی کمپینسیشن نہیں مل سکتا اور نہ اس کے جو بال پیحے هیں مل سکتا اور نہ اس کے جو بال پیحے هیں ان کا ریلوے میں حق بنتا ہے لیگن اس کے باوجود بھی کیونکہ وہ ربلوے ملازم تھا هم یہ سوح رہے هیں اس کو ریلو نے منشری کا جو ربلیف فنڈ ہے اس سے اس منسٹری کا جو ربلیف فنڈ ہے اس سے اس کے بیچوں کو کیچھ دبا جائے یہ انسانی همدردی بنتی ہے هماری ۔ اگر آپ قانونی بیش میلیگ ۔

ं [श्री मुहम्मद शफी कुरेशी: उसमें मैने कहा है कि उसकी रेलवे की नौकरी से निकाल दिया था लेकिन इसके बावजूद जो इन्सानी हमदर्दी दिखाई है हालां कि कानून के मुनाबिक या रूल के मुनाबिक उसकों कोई कंपनसेणन नहीं मिल सकता और न उसके जो बाल बच्चे है उनका रेलवे में हक बनता है लेकिन इसके बावजूद भी क्यों कि वह रेलवे मुलाजिम था हम यह सोच रहे है उसको नेलवे मिनिस्ट्री का जो रिलीफ फंड है उससे उसके बच्चों को कुछ दिया जाये—यह इन्सानी हमदर्दी बनती है हमारी। अगर आप कानूनी बहस करेंगे तो उस हिसाब से उसे कुछ नहीं मिलेगा।

श्री जगदम्बी प्रसाद यादव : मेरा मवाल यह नहीं है। मैने यह पूछा नहीं। मैंने यह पूछा था कि क्रूड नाइट स्वायल उठाने के लिए सिर्फ भंगी को अप्वाएट किया जाता है तो उस ग्रप्वाएटमैन्ट की जगह ब्राह्मण केवट को क्यों ग्रप्वाएंट किया गया।

जिसने कभी ऐसा काम नहीं किया उसको उस जगह क्यों ग्रष्टवाएट किया गया। इस प्रकार की सजा उसे क्यों दी गई जिस सजा के कारण एक चरित्रवान कर्मचारी को भ्रात्मदाह करना पड़ा। उसके लिए ग्रापने कुछ नहीं बताया।

شری محمد شعیع قریشی: یادو جی میں آپ کی کافی عزت کرتا هوں لیکن میری سمجھ میں نہیں آتا اگر رهمن نائٹ کروڈ سوائل اٹھائے

†[श्री मुहम्मद शफी कुरेशी: यादव जी मैं ग्रापकी काफी इज्जत करता हूं लेकिन मेरी समझ मे नहीं ग्राता ग्रगर ब्राह्मण नाइट कूड स्वायल उटाये.

श्री जगदम्बी प्रसाद यादवः उमने बिल्कुल नहीं उठाया है। एक दिन भी उठा लेता तो हमे कोई एतराज न होता।

उपसभाध्यक्ष (श्री वी० बी० राजू) : यह डाइलोग ग्रौर नही चल मकता ।

श्री जगदम्बी प्रसाद यादव: 6 वर्ष से मैने यह मवाल उठाया है। वह जल कर मरा है। एक सवाल का जवाब ग्रापने नहीं दिया। एक ग्रादमी जल कर मरे उसके बारे में सवाल पूछे जाए और इन्साफ न मिले तो यह बात बहुत गलत है। कानून भी कहता है कि कूड नाइट स्वायल उठाने के लिए मिर्फ भगी ही ग्रप्वाएट होंगे। उसकी जगह ग्रगर ग्राप एक ब्राह्मण केवट को ग्रप्वाएंट करें तो इन्साफ नहीं होगा। ग्रगर वह एक दिन भी उठा लेता तो हमें कोई एतराज न होता। लेकिन उसने जिसने उसको ग्रपाइन्ट किया उसने कहा हम नहीं कर सकते यह काम। इतना करने के बाद भी ग्रापसे इन्माफ मागा। हमारी बात का ठीक जवाब नहीं देते। फिर ग्राप कहते हैं कि हरिजनों के लिए यह किया वह किया। लेकिन उसका जवाब ही नहीं देते।

उपसभाध्यक्ष (श्री वी०बी०राजू): ग्राप नामंली चेयर की बात सुनते है। ग्राज क्या बात है?

श्री जगदम्बी प्रसाद यादव : हाउम में ग्राने के वाद मे यह मवाल उठाया और ग्रव हाउम से मेरे जाने का सवाल भी स्ना गया, भ्रौर एक स्नादमी जल गया है।

उपसभाध्यक्ष (श्री बी० बी० राज्): बार बार वही बात क्यो कहने है ?

श्री जगदम्बी प्रसाद यादव: श्रीमन, जब तक दोनो मत्नी मौजूद हैं--एक जवाब भी जो नही देते, सदन मे जवाव नही देते...

شری محمد سفیع فریشی: اس سار بے معاملے کی جانج ہم نے ویعیلینس ڈپارٹمنٹ سے کروائی اور جو الیگیشنس لگائی گئی تھی وہ نابت نہیں ہوئی

|श्री महम्मद शफी क्रेशी : इस सारे मामले की जाच हमने विजिलेस डिपार्टमेट से करवाई ग्रौर जो एलीभेशन्म लगाई गई थी वे साबिन नहीं हई है ।]

श्री जगदम्बी प्रसाद यादव : कौन मी एलीगेशन्स ? क्या भंगी के पाखाना उठाने की जगह ब्राह्मण केवट ग्रप्वाएट नहीं कर सकते ? ग्रगर ग्रप्वाएंट हुग्रा, तो इसके बारे में क्या जवाब है।

उपसमाध्यक्ष (श्री वी० बी० राज्): यादव जी।

श्री जगदम्बी प्रसाद यादव: नहीं श्रीमन्, इसका जवाब नहीं तो बेकार है हमारा इस सदन में रहना श्रौर मुझे रेलवे मल्लालय पर सचमुच भे बहुत लज्जा श्राती है, जो बार बार हरिजनो की बात करता है लेकिन जो हरिजन जल मरा उसके लिए कुछ नही कहता। मुझे ग्राश्चर्य है, ग्रौर ग्रफसोस भी, कि रेल मती की बगल में रहने वाले के बार बार कहने पर इन्साफ नहीं मिला ग्रौर इन्साफ न मिलने पर वह जल मरा।

मै सदन के प्रति रेलवे विभाग की इम लापरवाही के विरोध मे सदन का त्याग कर रहा हूं।

[Hon. Member then left the House]

DR. R. K. CHAKRABARTI Bengal): Sir, I would like to have one clarification from the Railway Minister. In

my speech also I have mentioned whether the Railway Board is above the Minister because in the informal consultative Committee meetings, to whatever question that we have put, the answer came that, "It is to be decided by the Board." May I ask from the hon. Minister whether the Railway Board is above the Minister or the Minister is responsible for answering our questions? This I have mentioned in my speech also.

SHRI MOHD. SHAFI QURESHI: The Minister is in charge of the Ministry and he is above everybody.

STATEMENT BY MINISTER

Removal of Restrictions on the movement of Coarse grains

THE MINISTER OF STATE IN THE MINISTRY OF ARGRICULTURE (SHRI ANNASAHEB P. SHINDE): Sir, after careful consideration of the coarse grains procurement and availability position, Government decided towards the end of January, 1974, to advise all the State Governments:

- (a) that all restrictions on the movement of coarse grains within their respective States should be removed; and
- (b) the ban on inter-State movement of coarse grains should be modified to make it possible for sponsored agents of the State Governments to purchase and move coarse grains from other States.

A further review of the situation has been made and Government have now decided that free movement of coarse grains throughout the country should be allowed without any restrictions whatsoever, with immediate effect.

THE VICE-CHAIRMAN (SHRI V. B. RAJU): The House stands adjourned till 11.00 A.M. tomorrow.

> The House then adjourned at forty-five minutes past four of the clock till eleven of the clock on Thursday, the 6th March, 1974.

MGIPRRND-3 RSS/74-III, (N/S) 28-5-74-595.

^{†[]} Hindi transliteration.